

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF:

M.C.MEHTA

.....Applicant

Versus

Union of India & Ors.

.....Respondent

STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, PAURI GARHWAL, UTTARAKHAND THROUGH DISTRICT MAGISTRATE, PAURI GARHWAL, UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24-11-2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVEMENTIONED MATTER

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Place: New Delhi
Dated: 07.02.2024

Filed by:

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STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, PAURI GARHWAL, UTTARAKHAND THROUGH DISTRICT MAGISTRATE, PAURI GARHWAL, UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24-11-2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVEMENTIONED MATTER

I, Ashish Chauhan S/O Sh. Mangi Lal aged about 43 years presently posted as District Magistrate, Pauri Garhwal, District Pauri Garhwal, Uttarakhand, do hereby solemnly affirm on oath and state as under:

1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to fill present Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Pauri Garhwal, Uttarakhand through District Magistrate, Pauri Garhwal, Uttarakhand.

2. That the abovementioned matter was listed on 24-11-2023 before this Hon'ble Tribunal and after hearing, this Hon'ble Tribunal was pleased to pass a detailed order, the relevant portion of the same is quoted below:-

1. "..... We find that the basic information for proper consideration of the issue have not been disclosed by any of the District. For each of the District with respect to each city/town of the District apart from the other information, following information is required to be disclosed.

I. Sewage

- a. Per day generation of sewage in each city/town within the District.
- b. Quantity of sewage treated per day, city/town wise.
- c. The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.




- d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.
- e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.
- f. Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.
- g. Water quality in river and its tributaries in abutting district/towns in terms of fecal coliform (MPN/100ml).

II. *Municipal Solid Waste Disposal:*

- a. Per day generation of solid waste in each city/town within the District.
- b. Quantity of solid waste treated per day, in each city/town of the District.
- c. The gap in treatment of solid waste.
- d. Legacy waste and the time bound plan to treat legacy waste.
- e. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.
- f. Current status of dumping of solid waste with reference to location.

III. *Construction and Demolition waste:*

- a. Total per day generating of C & D Waste within the District.
- b. The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.

IV. *Industrial Effluent discharge:*

- a. Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.
- b. Total daily generation of such industrial waste within the District.
- c. The manner of treatment of the industrial waste so generated.
- d. The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.
- e. The per day generation of industrial solid waste and manner of its treatment and disposal in the District.

V. *Regulation of Flood Plain Zone:*

- a. If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.
- b. The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.



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VI. *Bio Medical Waste:*

- a. *The per day total generation of bio medical waste in the District.*
- b. *The manner of its treatment and disposal.*

VII. *Mining:*

- a. *Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.*

2. *The concerned hydro project set up on river Ganga and its tributaries will ensure maintain and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries.*
3. *On the perusal of the reports filed by the District Magistrates of different District of Uttarakhand, we find that the above relevant information is missing. Such information is also required by the concerned District Magistrate of other District of the States from where river Ganga or its tributaries are flowing. Therefore, we direct that this order be circulated to the Chief Secretaries of all the concerned States i.e. Uttarakhand, Uttar Pradesh, Jharkhand, Bihar and West Bengal so that the report filed by the concerned District Magistrate includes the above information.*
4. *Let the fresh report be submitted by the concerned District Magistrate of State of Uttarkhand within eight weeks.*
5. *List this matter on 9th February, 2024....."*

3. That the District Pauri Garhwal in the State of Uttarakhand has seven city/town namely. The city of Srinagar located at the bank of river Alaknanda. Satpuli city located at the bank of Nayar. Thalissain city located at the bank of East Nayar. Swargashram & Jonk city located at the bank of river Ganga. Kotdwar city located at the bank of river Kho. Dugadda city located at the bank of river Kho.

4. That para – wise report on the information sought by the Hon'ble Green Tribunal is as follows (ANNEXURE-1) –

1. **Sewage :- (Annexure - I)**a. **Srinagar**

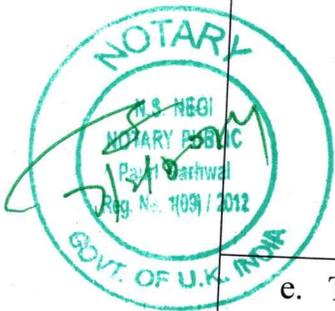
a. Per day generation of sewage in each city/town within the District.	3.73 MLD
b. Quantity of sewage treated per day, city/town wise.	3.39 MLD



c. The numbers of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Name of town & Location	STPs capacity in MLD	Capacity utilization in MLD
	Near Nursery Road	3.50	2.70
	Near ITI, Srinagar	1.00	0.60
	Near junior High School	0.075	0.075
	Near Taulia Nala	0.050	0.015
d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Name of town & Location	STPs Quantity discharge d MLD	Fecal coliform
	Near Nursery Road	2.70	220
	Near ITI, Srinagar	0.60	150
	Near junior High School	0.075	920
	Near Taulia Nala	0.015	220
e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.	<p>A Comprehensive DPR for Srinagar Nagar Nigam (Including Srikot, Ufalda Dang & Athena area) is being prepared as per CM Ghoshana No. 59/2023.</p> <p>At Present Co-treatment of 30 KLD has been also been taken into tendering for Srinagar and adjoining areas, septage treatment and accordingly additional units as mentioned in the Sanctioned DPR for Co-treatment of septage in existing 3.50 MLD STP, Nursery Road, Srinagar.</p>		

b. Pauri

a. Per day generation of sewage in each city/town within the District.	3.50 MLD
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b. Quantity of sewage treated per day, city/town wise.	No sewage being treated at present for want of STP.
c. The numbers of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	No sewage being treated at present for want of STP. Households currently dispose the sewage using soak pit method.
d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Since no STP is installed the quantity of discharged treated waste is nil.
e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.	A DPR of Trunk Sewer Line for STP and Cotreatment facility for Pauri town with total cost of Rs. 32.30 Crores has been sent for administrative and financial Sanction to the Urban Development Directorate vide letter 07/02 dated 02.01.2024. (Annexure - II) The Sanction from the Directorate is awaited.

c. Satpuli

a. Per day generation of sewage in each city/town within the District.	0.785 MLD
b. Quantity of sewage treated per day, city/town wise.	No sewage being treated at present for want of STP.
c. The numbers of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	No sewage being treated at present for want of STP. Households currently dispose the sewage using soak pit method.
d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Since no STP is installed the quantity of discharged treated waste is nil.
e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.	A DPR of STP for Satpuli town with total cost of Rs. 22.26 Crores has been sent for administrative and financial Sanction to the Urban Development Directorate vide letter 04/Camp dated 05.12.2023. (Annexure-III) The Sanction from the Directorate is awaited.



d. Thalissain

a. Per day generation of sewage in each city/town within the District.	0.71 MLD
b. Quantity of sewage treated per day, city/town wise.	No sewage being treated at present for want of STP.
c. The numbers of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	No sewage being treated at present for want of STP. Households currently dispose the sewage using soak pit method.
d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Since no STP is installed the quantity of discharged treated waste is nil.
e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.	A DPR of Interception and diversion and STP and Cotreatment facility for Thalissain Town with total cost of Rs. 16.39 Crores has been sent for administrative and financial Sanction to the Urban Development Directorate vide letter 3905/84 dated 21.12.2023. (Annexure - IV) The Sanction from the Directorate is awaited.

e. Swargashram & Jonk NPP

a. Per day generation of sewage in each city/town within the district.	3.0 – 3.70 MLD		
b. Quantity of sewage treated per day, city/town wise.	3.0 – 3.70 MLD		
c. The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	STPs capacity in MLD	Capacity utilization in MLD	
	3.00	3.00	
d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Name of town & Location	STPs Quantity discharge d MLD	Fecal coliform
	Swargashram	3 MLD	84



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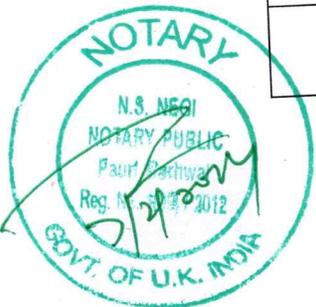
e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.	An additional 3.0 MLD STP at Swargashram sanctioned by NMCG under Namami Gange Programme. Tendering has been awarded by UKPJM and date of start i.e 04-12-2023 given to firm vide letter 3231 dated 01.12.2023. (Annexure - V)
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f. Kotdwar

a. Per day generation of sewage in each city/town within the District.	24.83 MLD
b. Quantity of sewage treated per day, city/town wise.	No sewage being treated at present for want of STP.
c. The numbers of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	No sewage being treated at present for want of STP. Households currently dispose the sewage using soak pit method.
d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Since no STP is installed the quantity of discharged treated waste is nil.
e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.	NMCG has granted administrative approval and financial sanction for the 'Pollution Abatement works (I&D with STP) for Khoh river at Kotdwar with estimated cost of Rs. 135.27 Crores vide its letter Pr-12011/3/2022-O/o dated 05.12.2023. (Annexure - VI)

f. Dugadda

a. Per day generation of sewage in each city/town within the District.	0.972 MLD
b. Quantity of sewage treated per day, city/town wise.	No sewage being treated at present for want of STP.



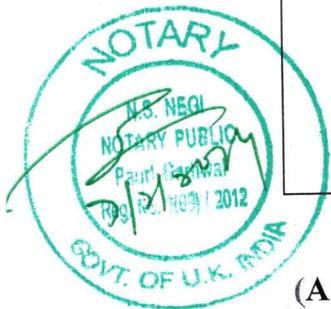
c. The numbers of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	No sewage being treated at present for want of STP. Households currently dispose the sewage using soak pit method.
d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Since no STP is installed the quantity of discharged treated waste is nil.
e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Currently there is no proposal for treatment of sewage for Dugadda town.

g. Bah Bazar (Devprayag)

a. Per day generation of sewage in each city/town within the District.	0.07 MLD		
b. Quantity of sewage treated per day, city/town wise.	0.07 MLD		
c. The numbers of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Name of town & Location	STPs capacity in MLD	Capacity utilization in MLD
	Devprayag Bah Bazar	1.40	0.07
d. Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Name of town & Location	STPs Quantity discharged MLD	Fecal coliform
	Devprayag Bah Bazar	0.07	540
e. Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Co-treatment plant of 5.0 KLD has been taken into Tendering work and accordingly additional units as mentioned in the Sanctioned DPR for co-treatment of septage in existing 1.4 MLD STP at Devprayag.		

(Annexure - XV)

f. Details of Hotels, Dharamshala	Total no of registered Hotels – having valid CCA - 253
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and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.		
g. Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml).	Name of the monitoring point	Fecal coliform (MPN/100 ml)
	River Ganga @ Lakshman Jhula	27
	River Ganga @ Swargashram	31
	River Nayar U/S @ Satpuli	33
	River Nayar D/S @ Satpuli	34

2. Municipal Solid Waste Disposal :-

a. Srinagar (Annexure - VII)

a. Per day generation of solid waste in each city/town within the District.	12 Ton
b. Quantity of solid waste treated per day, in each city/town of the District.	12 Ton (Currently is being dumped in trenching ground at Koti Laga Girgaon)
c. The gap in treatment of solid waste.	Zero
d. Legacy waste and the time bound plan to treat legacy waste.	18000 Metric Tons of Legacy Waste that was dumped on the banks of river Alaknanda has been shifted to allotted land in Koti Laga Girgaon (Situating 2 Kms away from river Alaknanda) under solid waste management. For processing of the above solid waste, a DPR of Rs 98.40 Lakh has been sent to the Government for approval by letter no 220 dated 02-06-2023. (Annexure - VIII) The approval is awaited.
e. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Currently the solid waste is being dumped in dumping yard which is situated Koti Laga Girgaon (Situating 2 Kms away from river Alaknanda). A temporary Material Recovery Facility has been set up near the dumping yard to segregate solid waste and to recover plastic, rubber, leather, glass from it,



	<p>which is further sold in the market. Wet Waste is dumped in the pit and further used as manure.</p> <p>DPR with the cost of Rs 7.0896 crores has been approved by the Government for the establishment of Solid waste treatment plant. Rs 5.84 Crore has been allotted by the Government against Rs 7.0896 Crores.</p> <p>The feasibility report for establishment of Solid waste management plant has been sent by the Municipal Corporation Srinagar to the Government by its letter no 757 Dated 29.09.2023. Municipal commissioner Srinagar for development of SWM facility plant on design, built, operate, manage, transfer mode via its letter 1359 dated 30-12-2023. Zero bids were received for development of SWM facility. Municipal commissioner Srinagar via its letter 1507 dated 20-01-2024 has written to the Urban Development Directorate for the further action.</p>
<p>f. Current status of dumping of solid waste with reference to location.</p>	<p>Currently there is no functional Solid Waste Management plant in Srinagar. The Solid waste is being dumped at allotted land in Koti Laga Girgaon (Situated 2 Kms away from river Alaknanda) as a temporary measure till the new Solid Waste treatment plant is established</p>

b. Pauri (Annexure - IX)

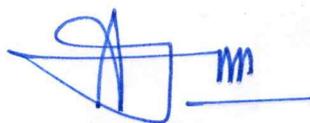
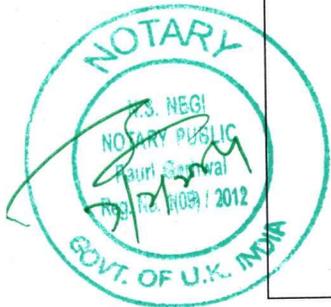
<p>a. Per day generation of solid waste in each city/town within the District.</p>	<p>08 Ton</p>
<p>b. Quantity of solid waste treated per day, in each city/town of the district.</p>	<p>02 Ton</p>
<p>c. The gap in treatment of solid waste.</p>	<p>06 Ton</p>
<p>d. Legacy waste and the time</p>	<p>Legacy waste (Approx. 6500 MT) is</p>



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<p>bound plan to treat legacy waste.</p>	<p>currently lying in the dumping yard situated at Lower Chopda. The SWM plant for Pauri town has been proposed in Uli Beat. The Environmental Clearance for the particular land has been awarded by State Level Environmental Impact Assessment Authority vide its letter 239/SEIAA dated 06 March 2023 and Forest Clearance by MOEFCC vide its letter 08B/UCP/2627 dated 19.02.2020. DPR and RFP has been sent to the Government and the legacy waste shall be treated in the newly developed SWM plant.</p> <p>For processing of the above solid waste, a DPR of Rs 9.74 Lakh has been sent to the Government for approval by letter no 455 dated 18-08-2023. (Annexure - IX) The approval is awaited.</p>
<p>e. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</p>	<p>Currently there is no functional SWM plant for Pauri town.</p> <p>The solid waste is being dumped in dumping yard which is situated near Lower Chopda. A temporary Material Recovery Facility has been set up near the dumping yard to segregate solid waste and to recover plastic, rubber, leather, glass from it, which is further sold in the market. Wet Waste is dumped in the pit and further used as manure.</p>
<p>f. Current status of dumping of solid waste with reference to location.</p>	<p>Currently the solid waste is being dumped in the dumping yard which is situated near Lower chopda (Ward No 10 Pauri).</p> <p>The SWM plant for Pauri town has been proposed in Uli Beat. The Environmental Clearance and Forest clearance for the particular land has been awarded. DPR and RFP has been sent to the Government for approval vide letter 455 Dated 18-08-2023</p>

c. Satpuli (Annexure - X)

a. Per day generation of solid waste in each city/town within the District.	1.33 MT
b. Quantity of solid waste treated per day, in each city/town of the district.	1.20 MT (Currently is being dumped in trenching ground at near ward no 3 Satpuli Town)
c. The gap in treatment of solid waste.	0.13
d. Legacy waste and the time bound plan to treat legacy waste.	Under Process
e. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Currently the solid waste is being dumped in dumping yard which is situated near Ward No 3 (Satpuli). A temporary Material Recovery Facility has been set up near the dumping yard to segregate solid waste and to recover plastic, rubber, leather, glass from it, which is further sold in the market. Wet Waste is dumped in the pit and further used as manure
f. Current status of dumping of solid waste with reference to location.	Near Ward No 3 Satpuli Town.

d. Thalissain (Annexure - XI)

a. Per day generation of solid waste in each city/town within the District.	40 Tons per day
b. Quantity of solid waste treated per day, in each city/town of the District.	40 Tons per day (Currently is being dumped in trenching ground near Nagar Panchayat Thalissain)
c. The gap in treatment of solid waste.	Zero
d. Legacy waste and the time bound plan to treat legacy waste.	There is no legacy waste in Nagar Panchayat Thalissain
e. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Currently the solid waste is being dumped in dumping yard which is situated near Nagar Panchayat Thalissain. A temporary Material Recovery Facility has been set up near the dumping yard to segregate solid waste and to recover plastic, rubber, leather, glass from it,



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	which is further sold in the market. Wet Waste is dumped in the pit.
f. Current status of dumping of solid waste with reference to location.	At Nagar Panchayat Thalissain Solid Waste Pit

e. Swargashram & Jonk (Annexure - XII)

a. Per day generation of solid waste in each city/town within the District.	4 - 5 Ton
b. Quantity of solid waste treated per day, in each city/town of the District.	4 - 5 Ton (Currently is being dumped in trenching ground at ward no 01 near Chunadhara)
c. The gap in treatment of solid waste.	Zero
d. Legacy waste and the time bound plan to treat legacy waste.	2500 MT DPR has been Prepared and tender to be awarded.
e. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Currently the solid waste is being dumped in dumping yard which is situated near Chunadhara. A Material Recovery Facility has been set up near the dumping yard to segregate solid waste and to recover plastic, rubber, leather, glass from it, which is further sold in the market. Wet Waste is dumped in the pit.
f. Current status of dumping of solid waste with reference to location.	Treated at MRF Center at Swargashram.

f. Kotdwar (Annexure - XIII)

a. Per day generation of solid waste in each city/town within the District.	50 ton per day approx.
b. Quantity of solid waste treated per day, in each city/town of the District.	50 ton per day approx.
c. The gap in treatment of solid waste.	Zero

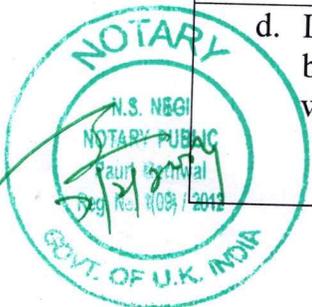


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d. Legacy waste and the time bound plan to treat legacy waste.	There is no legacy waste in Municipal Corporation Kotdwar.
e. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Currently the solid waste is being dumped in trenching ground which is situated near Lakdi Padao. A Material Recovery Facility and a trommel machine with capacity of 80 TPD has been set up near the dumping yard to segregate solid waste and to recover plastic, rubber, leather, glass from it, which is further sold in the market. A compactor is used to densify the recyclable material. Wet Waste is dumped in the pit and is also disposed as RDF.
f. Current status of dumping of solid waste with reference to location.	Currently there is not solid waste management plant in Kotdwar. The solid waste is being dumped in trenching ground which is situated near Lakdi Padao (Kotdwar). A Solid Waste Management plant is proposed at Haldukhata (Kanchan Puri) on forest land of 0.998 hectares. The Environmental and Forest Clearance is under process. Government has approved a DPR of 13.69 crores for the Solid waste Management plant.

g. Dugadda (Annexure - XIV)

a. Per day generation of solid waste in each city/town within the district.	01 Ton
b. Quantity of solid waste treated per day, in each city/town of the district.	900 KG (Currently is being dumped in trenching ground)
c. The gap in treatment of solid waste.	100 KG
d. Legacy waste and the time bound plan to treat legacy waste.	The Municipal Council has prepared a DPR of 20.83 Lakhs for the treatment of legacy waste and sent it to the Urban Development Directorate for approval. The legacy waste shall be treated after



	the sanction of the project from the Directorate.
e. The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Currently the solid waste is being dumped in dumping yard which is situated near Chunadhara (Dugadda). A Material Recovery Facility has been set up near the dumping yard to segregate solid waste and to recover plastic, rubber, leather, glass from it, which is further sold in the market. Wet Waste is dumped in the pit.
f. Current status of dumping of solid waste with reference to location.	Ward No. 01 Near Chunadhara (Dugadda)

3. Construction and Demolition waste :-
a. Srinagar (Annexure - VII)

a. Total per day generating of C & D Waste within the District.	05 Ton
b. The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently there is no Construction and Demolition waste Treatment plant in Srinagar. The C&D waste that is generated is being used by the Municipal body and private individuals for construction purposes. (Roads, houses, pits,...)

b. Pauri (Annexure - IX)

a. Total per day generating of C & D Waste within the District.	Negligible
b. The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently there is no Construction and Demolition waste Treatment plant in Pauri. The C&D waste that is generated is being used by the Municipal Council and private individuals for construction purposes (Roads, houses, pits...)



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c. Satpuli (Annexure - X)

a. Total per day generating of C & D Waste within the District.	50 KG
b. The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently there is no Construction and Demolition waste Treatment plant in Satpuli. The C&D waste that is generated is being used by the Municipal body and private individuals for construction purposes (Roads, houses, pits,...)

d. Thalissain (Annexure - XI)

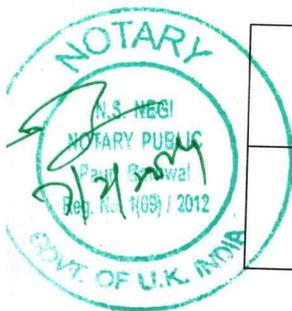
a. Total per day generating of C & D Waste within the District.	No Construction and Demolition waste.
b. The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently there is no Construction and Demolition waste Treatment plant in Thalissain. The C&D waste that is generated is being used by the Municipal body and private individuals for construction purposes (Roads, houses, pits,...)

e. Swargashram & Jonk (Annexure - XII)

c. Total per day generating of C & D Waste within the District.	0.25 Ton
d. The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently there is no Construction and Demolition waste Treatment plant in Jonk. The C&D waste that is generated is being used by the Municipal body and private individuals for construction purposes (Roads, houses, pits,...)

f. Kotdwar (Annexure - XIII)

a. Total per day generating of C & D Waste within the District.	0.5 Ton per day
b. The detail of plant established for the treatment of C & D Waste	Currently there is no Construction and Demolition waste Treatment plant in Kotdwar. The C&D waste that is



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including the existing capacity and capacity utilization.	generated is being used by the Municipal body and private individuals for construction purposes (Roads, houses, pits...)
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g. Dugadda (Annexure - XIV)

a. Total per day generating of C & D Waste within the District.	50 Kg
b. The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently there is no Construction and Demolition waste Treatment plant in Dugadda. The C&D waste that is generated is being used by the Municipal body and private individuals for construction purposes (Roads, houses, pits...)

4 Industrial Effluent discharge: - (Annexure - XV)

a. Uttarakhand Pollution Control Board

a. Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Total No. of industries – 199
b. Total daily generation of such industrial waste within the District.	Industrial Effluent generated – 124 KLD Total registred Industries – 531
c. The manner of treatment of the industrial waste so generated.	Industries having own ETPs
d. The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Zero discharge
e. The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	15.48 MT/Annum disposed through TSDF/Authorised recyclers.



5 Regulation of Flood Plain Zone :- (Annexure - XVI)

<p>a. If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.</p>	<p>In district Pauri Garhwal along the left bank of river Alaknanda flood plain zone has been notified from Dungri Panth (Srinagar Dam Site) to Vyas Ghat and from Vyas Ghat to Bhimgauda Barrage (Near Haridwar) as per the 'Uttarakhand Flood Plain Zoning Act-2022' dated 13.08.2020. Currently there is no encroachment in the notified Flood plain zone of river Ganga/Alaknanda in the District.</p>
<p>b. The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.</p>	<p>No direct discharged.</p>

6 Bio Medical Waste :- (Annexure - XV)

a. Uttarakhand Pollution Control Board

<p>a. The per day total generation of bio medical waste in the District.</p>	<p>Total HCF – 469 and Total bio medical waste generation – 333.69 kg/day</p>
<p>b. The manner of its treatment and disposal.</p>	<p>Common Biomedical Waste Treatment and Disposal Facility (CBWTF) – 184.77 kg/day Deep Burial – 148.90 kg/day</p>

7 Mining :- (Annexure - XVII)

a. Geology and Mining Unit

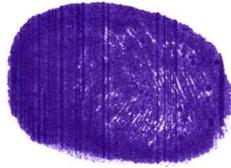
<p>a. Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-</p>	<p>Total Number of Cases registered against illegal mining in the bed or flood plains of river Ganga and its tributaries (April 2023 to Dec 2023) – 105 Nos Total Penalty Imposed – 90.26 Lacs To prevent illegal mining, illegal storage and illegal transportation from the rivers flowing within the district (such as Alaknanda and tributaries), under the provisions of Section 21C and 23 of the</p>
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knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

February
January, 2024. Verified by me at Pauri Garhwal, Uttarakhand on this 7 day of



DEPONENT



Sworn & Verified the Deponent Before
me on 7/2/2024 at 6 A.M./P.M. at
Pauri Garhwal (U.K.)

Filed by:

Narendra Singh Negi
Advocate/Notary Public

[KAUSHAL GAUTAM]
Additional Advocate General for the State of Uttarakhand/Respondent
A-25, Second Floor,
Defence Colony,
New Delhi-110024
Mobile No. 9811101934
Email – officeofkaushalgautam@gmail.com

कार्यालय परियोजना प्रबन्धक
निर्माण एवं अनुरक्षण इकाई (गंगा)
उत्तराखण्ड पेयजल निगम,
बद्रीनाथ रोड, श्रीनगर गढ़वाल



Office Of Project Manager,
Construction & Maintenance Unit (Ganga)
Uttarakhand Peayjal Nigam
Srinagar-Garhwal-246174

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Tel 01346 297113 Email : <pmganganagar@gmail.com>

पत्रांक 95/कार्य-4/05	दिनांक 20.01.2024	प्रेषण का माध्यम ई-मेल	डाक द्वारा
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सेवा में,

प्रभागीय वनाधिकारी,
गढ़वाल वन प्रभाग
पौड़ी।

विषय:-

दिनांक 06.01.2024 को जिलाधिकारी गढ़वाल महोदय की अध्यक्षता में आयोजित जिल गंगा समिति की बैठक में Original Application No. 200/2014 M.C. Mehta Vs Union of India & ors के संशोधित सूचना के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 2426/नमामि गंगे पौड़ी दिनांक 10.01.2024 के द्वारा दिनांक 06.01.2024 को जिलाधिकारी गढ़वाल महोदय की अध्यक्षता में आयोजित जिल गंगा समिति की बैठक के कार्यवृत्त के बिन्दु संख्या -1 दिए गये निर्देशों के अनुपालन में इस इकाई से सम्बन्धित Original Application No. 200/2014 M.C. Mehta Vs Union of India & ors में देवप्रयाग बाह बाजार के 1.40 एसटीपी की सूचना जनपद टिहरी से हटाकर जनपद पौड़ी में सम्मिलित करते हुए संशोधित सूचना निम्नवत् है :-

सूचना		आख्या			
(a)	Per Day Generation of sewage in each city/town with the district	Name of town		Per day sewage Generation	
		Srinagar Nagar Nigam		3.73 mld	
		Pauri NPP		3.50 mld	
		Bah bazar, Devprayag		1.31 mld	
		Satpuli NPP		0.785 mld	
		Thalisain NPP		0.71 mld	
		Swargashram & Jaunk NPP		3.0 - 3.70 mld	
		Neelkanth		0.96 mld	
		Kotdwar		24.83 mld	
		Dugadda		0.972 mld	
(b)	Quantity of sewage treated per day, city/town wise	Name of town		Per day treated sewage	
		Srinagar Nagar Nigam		3.39 mld	
		Pauri NPP		-	
		Bah bazar, Devprayag		0.07 mld	
		Satpuli NPP		-	
		Thalisain NPP		-	
		Swargashram & Jaunk NPP		3.0 - 3.70 mld	
		Neelkanth		-	
		Kotdwar		-	
		Dugadda		-	
(c)	The number of sewage treatment plant existing and there capacity utilization and mode of disposal in each city/town	Name of town & Location		STPs capacity in mld	Capacity utilization in mld
		Srinagar			
		1- Near Nursery Road		3.50	2.70
		2- Near ITI, Srinagar		1.00	0.60
		Srikot			
		1- Near junior High School		0.075	0.075
		2- Near Taulia Nala		0.050	0.015
		Devprayag Bah Bazar		1.40	0.07
		Swargashram & Jaunk NPP		3.00	3.00
		Neelkanth		-	-
		Kotdwar		-	-
		Dugadda		-	-

Sewage



		Mode of disposal STPs are constructed for Treatment of domestic sewer & Nala Tapping, which were directly flowing on river. In view of this, after treatment of sewage, the quantity of sludge has been received at STPs. Some quantity of sludge is utilized as gardening of STPs plants and after treated effluent released into river.																				
(d)	Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	As per point No #(C) Test Report for fecal Colliform attached																				
(e)	Sewage	<table border="1"> <thead> <tr> <th>Name of town</th> <th>Gap Action Plan</th> </tr> </thead> <tbody> <tr> <td>Srinagar Nagar Nigam</td> <td>A Comprehensive DPR for Srinagar Nagar Nigam (Including Srikot, Ufalda Dang & Athena area) is being under preparation as per CM Ghoshana No 59/2023. At Present Co-treatment of 30 KLD has been also taken into tendering for Srinagar adjoint areas Saptage treatment and accordingly additional units as mentioned in the Sanctioned DPR for co treatment of septage in existing 3.50 MLD STP, Nursery Road, Srinagar.</td> </tr> <tr> <td>Pauri NPP</td> <td>DPR prepared for I&D and STP proposed in SBM-2.0</td> </tr> <tr> <td>Devprayag Bah Bazar</td> <td>Co-treatment of 5.0 KLD has been taken into Tendering work and accordingly additional units as mentioned in the Sanctioned DPR for co treatment of septage in existing 1.4 MLD STP at Devprayag.</td> </tr> <tr> <td>Satpuli NPP</td> <td>DPR prepared for I&D and STP with co- treatment plant proposed in SBM-2.0</td> </tr> <tr> <td>Thalisain NPP</td> <td>DPR prepared for I&D and STP with co- treatment plant proposed in SBM-2.0</td> </tr> <tr> <td>Swargashram & Jaunk NPP</td> <td>An additional 3.0 mld STP at Swargashram sanctioned by NMCG under Namami Gange Programme. Tendering has been awarded and date of start i.e 04-12-2023 given to firm</td> </tr> <tr> <td>Neelkanth</td> <td>1.50 mld STP sanctioned by NMCG under Namami Gange Programme. Tendering has been awarded and date of start i.e 04-12-2023 given to firm</td> </tr> <tr> <td>Kotdwar</td> <td>DPR for STP (21 mld) is sanctioned for I&D .</td> </tr> <tr> <td>Dugadda</td> <td>-</td> </tr> </tbody> </table>	Name of town	Gap Action Plan	Srinagar Nagar Nigam	A Comprehensive DPR for Srinagar Nagar Nigam (Including Srikot, Ufalda Dang & Athena area) is being under preparation as per CM Ghoshana No 59/2023. At Present Co-treatment of 30 KLD has been also taken into tendering for Srinagar adjoint areas Saptage treatment and accordingly additional units as mentioned in the Sanctioned DPR for co treatment of septage in existing 3.50 MLD STP, Nursery Road, Srinagar.	Pauri NPP	DPR prepared for I&D and STP proposed in SBM-2.0	Devprayag Bah Bazar	Co-treatment of 5.0 KLD has been taken into Tendering work and accordingly additional units as mentioned in the Sanctioned DPR for co treatment of septage in existing 1.4 MLD STP at Devprayag.	Satpuli NPP	DPR prepared for I&D and STP with co- treatment plant proposed in SBM-2.0	Thalisain NPP	DPR prepared for I&D and STP with co- treatment plant proposed in SBM-2.0	Swargashram & Jaunk NPP	An additional 3.0 mld STP at Swargashram sanctioned by NMCG under Namami Gange Programme. Tendering has been awarded and date of start i.e 04-12-2023 given to firm	Neelkanth	1.50 mld STP sanctioned by NMCG under Namami Gange Programme. Tendering has been awarded and date of start i.e 04-12-2023 given to firm	Kotdwar	DPR for STP (21 mld) is sanctioned for I&D .	Dugadda	-
Name of town	Gap Action Plan																					
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Dugadda	-																					

संलग्नक :- Fecal coliform Report attached



भवदीय
 (रविन्द्र सिंह)
 परियोजना प्रबन्धक
 20/01/2024

पृ0सं0 एवं दिनांक उपरोक्तानुसार
 प्रतिलिपि :-

1. जिलाधिकारी पौड़ी महोदय को सादर सूचनार्थ प्रेषित।
2. प्रभागीय वनाधिकारी, टिहरी गढवाल महोदय को इस अनुरोध के साथ प्रेषित कि बाह बाजार देवप्रयाग के 1.40 एम0एल0डी0 एस0टी0पी0 की सूचना पौड़ी जनपद में सम्मिलित कर दी गयी है।
3. महाप्रबन्धक, निर्माण मण्डल, (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार को सूचनार्थ प्रेषित।
4. इं0 अनुरांग अग्रवाल परियोजना अभियन्ता को आवश्यक कार्यवाही हेतु।
5. इं0 मीनाक्षी कनि0अभि0।

भवदीय
 (रविन्द्र सिंह)
 परियोजना प्रबन्धक
 20/01/2024

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Analysis Report of Sewage Treatment Plants (STP's) for the Month of October 2023

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
1	0.010 MLD STP Near Temple at Badrinath. (Operated by: Uttarakhand Jal Sansthan)	As the area around the STP comes under Master Plan so the demolition of structure work around the STP was in progress and the STP was non-operation due to the same reason. (Date of inspection: -17-10-2023).						
2	0.26 MLD STP Near Bamni Gaon, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.73	165	167	7.15	9.2	10	170
3	1.0 MLD STP Near Suspension Bridge, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.58	175	179	7.23	10.0	13	210
4	2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam)	7.35	105	109	7.48	8.0	09	110
5	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	7.21	110	113	7.44	9.2	12	350
6	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.86	175	180	7.08	10.0	14	920
7	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.69	165	161	STP found Non-operational as plant was under maintenance work.(Date of Inspection: 18-10-2023).			
8	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.99	170	166	7.15	8.0	09	110
9	1.120 MLD STP at Baitarni, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.80	155	151	STP found Non-operational as plant was under maintenance work. (Date of Inspection: 18-10-2023).			
10	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.15	160	158	7.41	8.4	09	220
11	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	STP found closed and Non-operational at the time of inspection. (Date of inspection: 16-10-2023).						
12	0.100 MLD STP at Forest Office, Nandprayag (Operated by: Uttarakhand Jal Sansthan)	7.22	135	132	7.36	8.8	09	170
		STP was operational but due to overflow untreated effluent was partially discharged into Nandakini River. (. (Date of inspection: 16-10-2023).)						
13	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	7.16	130	126	7.52	8.4	08	170
14	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.59	165	168	7.76	8.8	10	130



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Month of October. 2023

UTTARAKHAND POLLUTION CONTROL BOARD
GauradeviParyavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtadharma Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रत्रधार रोड,
देहरादून (उत्तराखण्ड)

23

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
15	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.10	145	141	7.28	8.8	09	220
16	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	6.64	140	137	7.06	8.4	08	170
17	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.08	155	152	7.47	8.8	09	110
18	0.075 MLD STP Near Anoop Negi School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation due to Damage of STP.						
19	0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	STP found Non-operational at the time of inspection because sewage line was breakage. (Date of inspection: 11-10-2023).						
20	0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.18	120	116	STP found Non-operational due to mechanical issue and also untreated effluent was directly discharged into drain near plant because of overflow. (Date of inspection: 11-10-2023).			
21	0.100 MLD STP, Near SBI & Masjid, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.30	135	133	8.03	10.0	12	350
22	0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	7.63	125	120	7.90	8.4	08	170
23	0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.70	150	153	7.89	10.0	12	540
24	3.5 MLD STP at Nursery Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.40	205	207	7.70	8.8	10	220
25	1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	7.73	185	188	7.96	9.2	11	150
26	0.075 MLD STP Near Junior High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.50	110	108	7.65	8.8	10	920
27	0.050 MLD STP Near Tauliya Nala, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.70	115	112	7.85	8.0	08	220
28	0.050 MLD STP, Near BRO Bridge, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	STP found Non-operational as plant was under maintenance work. (Date of inspection: 12-10-2023).						
	0.010 MLD STP, Near Temple, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	7.30	155	160	7.60	9.6	12	54*10 ²



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30469 15th of October. 2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrathdhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड़,
देहरादून (उत्तराखण्ड)

24

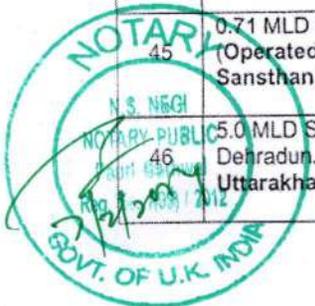
CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
30	0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.85	175	173	7.11	8.8	09	130
31	0.150 MLD MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.75	185	182	7.18	9.2	10	220
32	1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan)	7.70	165	162	8.30	9.6	11	540
33	5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan)	6.96	165	170	7.65	9.2	12	220
34	2.0 MLD STP at Gyansu, Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.63	215	220	6.97	10.0	14	540
35	1.0 MLD STP at Gangotri, Distt- Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.95	150	154	7.16	9.6	13	35*10 ²
36	3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.31	195	199	7.62	8.8	10	170
37	3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.19	205	208	7.51	9.2	11	84
38	26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.11	175	172	7.35	8.8	09	94
39	5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.26	185	181	7.68	8.8	08	79
40	7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.40	160	157	7.57	9.2	10	94
41	20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.18	155	157	7.89	8.8	10	79
42	20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.34	150	154	7.68	8.4	09	110
43	68 MLD STP at Kargi, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.14	165	170	7.59	8.8	10	70
44	0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.48	170	174	7.61	9.6	10	220
45	0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.43	175	172	7.69	8.0	08	130
46	5.0 MLD STP at Indira Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.24	155	157	7.81	8.8	09	110

Sworn & Verified the Deponent Before me on 15/10/2023 at 11 A.M./P.M. at Pauri Garhwal (U.K.)

(Handwritten Signature)

Narendra Singh Negi
Advocate/Notary Public





कार्यालय - 0135-2678078
0135-2672404

फैक्स : 0135-2672337
ई-मेल upsvnn@gmail.com

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उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम
प्रधान कार्यालय 11-मोहिनी रोड, देहरादून

पत्रांक 07 नगर मनु / जगतीम सार / 02

दिनांक 02-01-2024

सेवा में,

निदेशक,
शहरी विकास निदेशालय,
उत्तराखण्ड
देहरादून।

विषय-विकासखण्ड पौड़ी में एस0बी0एम0 2.0 कार्यक्रम के अन्तर्गत पौड़ी नगरपालिका हेतु Trunk Sewer Line & STP with Co-Treatment Facility योजना के प्राक्कलन प्रेषण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक स्वच्छ भारत मिशन 2.0 के अन्तर्गत Trunk Sewer Line & STP with Co-Treatment Facility for Pauri Town योजना का प्राक्कलन प्रशासनिक एवं वित्तीय स्वीकृति की अग्रतर कार्यवाही हेतु आपको निम्नानुसार प्रेषित किया जा रहा है:-

धनराशि (रु0 लाख में)

क्र0 सं0	जनपद	योजना का नाम	अनु0 लागत (सैन्टेज सहित)
1	पौड़ी	Trunk Sewer Line & STP with Co-Treatment Facility for Pauri Town	3230.08

संलग्नक-उपरोक्तानुसार।

भवदीय

(एस0के0 विकास)
मुख्य अभियन्ता (मु0)

पू0सं0 एवं दिनांक तदैव।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- मुख्य अभियन्ता, (गढ0) उत्तराखण्ड पेयजल निगम, पौड़ी।
- अधीक्षण अभियन्ता, निर्माण मण्डल, उत्तराखण्ड पेयजल निगम, पौड़ी।
- अधिशारी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, पौड़ी।



मुख्य अभियन्ता (मु0)

(Signature)

Sworn & Verified the Deponent Before
me on 07/01/2024 10:15 A.M. P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

कार्यालय मुख्य अभियन्ता (गढ़वाल)
उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम
102, क्यूकालेश्वर, कण्डोलिया देवप्रयाग मार्ग, पौड़ी (गढ़वाल) 246001

पत्रांक 04/कव दे-प्र/

दिनांक 5.12.2023

// कार्यालय ज्ञाप //

प्रधान कार्यालय उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम, देहरादून के कार्यालय ज्ञाप संख्या 215/प्र0नि0 कैम्प बोर्ड बैठक (वि0प्र0)/12 दिनांक 18.04.2023 द्वारा प्रदत्त अधिकारों को प्रयोग करते हुए प्राक्कलन की तकनीकी स्वीकृति निम्न प्रतिबन्धों के साथ प्रदान की जाती है।

क्र० सं०	योजना का नाम	कार्यक्रम का नाम	कुल लागत (रु० लाख में सेन्टेज सहित)
01	Used Water Management of Town Satpuli in Satpuli Nagar Panchayat Area.	स्वच्छ भारत मिशन (अर्बन-2.0)	2226.83

प्रतिबंध :-

- कार्यों में उपयोग की जाने वाली सामग्री के नमूनों का परीक्षण मान्यता प्राप्त प्रयोगशाला में करवाकर उपयुक्त पाये जाने पर ही प्रयोग किया जाये। परीक्षण रिपोर्ट कार्यालय में सुरक्षित रखी जाय।
- जिन कार्यों का प्राविधान स्वीकृत विस्तृत आगणन में नहीं है, उन कार्यों पर न तो कोई व्यय किया जाये एवं न ही कोई वित्तीय वायदा किया जाय।
- सुरक्षात्मक कार्यों के प्रस्तावों का अनुमोदन अधीक्षण अभियन्ता से करवाकर ही क्रियान्वयन किया जाय।
- आगणन में दी गयी दरें केवल आगणन मात्र हेतु हैं। निविदा हेतु वर्तमान बाजार भाव पर अधीक्षण अभियन्ता, निर्माण मण्डल, उत्तराखण्ड पेयजल निगम, पौड़ी गढ़वाल द्वारा स्वीकृत दरों का विश्लेषण कर नियमानुसार ही निविदा आमंत्रित कर न्यूनतम दरों पर कार्य कराये जाय।
- प्राक्कलन में प्रस्तावित कार्यों का क्रियान्वयन, डिजाइन की पुनः जाँच करने के उपरान्त ही कराया जाय।

(संजय सिंह)

मुख्य अभियन्ता (गढ0)

पूरां० एवं दिनांक यथोपरी।

प्रतिलिपि :-

- मुख्य अभियन्ता (मु०), प्रधान कार्यालय, उत्तराखण्ड पेयजल निगम, देहरादून को प्राक्कलनों की वित्तीय स्वीकृति हेतु दो प्रतियों में आवश्यक कार्यवाही हेतु सादर प्रेषित।
- अधीक्षण अभियन्ता, निर्माण मण्डल, उत्तराखण्ड पेयजल निगम, पौड़ी गढ़वाल को सूचनार्थ प्रेषित।
- अधिशाली अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, कोटद्वार को सूचनार्थ प्रेषित।

मुख्य अभियन्ता (गढ0)



Sworn & Verified the Deponent Before
me on 05/12/2023 at 10:15 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public



कार्यालय 01368-222387
आवास 01368-222399

फैक्स :- 01368-222387
E-Mail :- sepauriupjn@gmail.com

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कार्यालय अधीक्षण अभियन्ता, निर्माण मण्डल,

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम, 102, क्यूकालेश्वर, कण्डोलिया देवप्रयाग रोड, पौड़ी
(गढ़वाल)-246001

सेवा में,

मुख्य अभियन्ता (गढ़वाल)
उत्तराखण्ड पेयजल निगम,
पौड़ी।

ई मेल द्वारा	
डाक द्वारा	

पत्रांक 3905

/ जे0जे0एम0 नगरीय

/ 84

दिनांक 21-12-2023

विषय :-

जनपद पौड़ी गढ़वाल के विकास खण्ड थलीसैण में नवनिर्मित नगर पंचायत थलीसैण हेतु स्वच्छ भारत मिशन -2.0 के अधीन प्रस्तावित थलीसैण नगर पंचायत आई0 एण्ड डी0 एवं एस0 टी0पी0 विद को -ट्रीटमेंट प्लान्ट के प्राक्कलन प्रेषण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अधिशासी अभियन्ता (नागर), प्रधान कार्यालय, उत्तराखण्ड पेयजल निगम, देहरादून के पत्रांक 747/नागर अनुभाग-नगरीय सामान्य/227, दिनांक 18.11.2023 के द्वारा लगाई गई आपत्तियों के निराकरण कर अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, श्रीनगर के पत्र संख्या 3645/डब्ल्यू-9/49, दिनांक 16.12.2023 के द्वारा नवनिर्मित नगर पंचायत थलीसैण नगर पंचायत आई0एण्ड डी0 एवं एरा0टी0पी0 विद को-ट्रीटमेंट प्लान्ट का प्राक्कलन संशोधित उपरान्त इस कार्यालय को प्राप्त हुआ है, उक्त प्राक्कलन संस्तुति सहित एक प्रति में आपकी आवश्यक कार्यवाही हेतु अग्रसारित किया जा रहा है।

क्र0 सं0	विकास खण्ड	योजना का नाम	कुल अनुमानित लागत (रु0 लाख में)	कार्यक्रम
01	02	03	04	06
1-	थलीसैण	Interception & Diversion and STP with Co-Treatment for Thalishain (Main Town)	1639.00	Swachh Bharat Mission 2.0

संलग्नक:- एक-प्रति में (आंगणन)।



पत्रांक एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि अधिशासी अभियन्ता निर्माण शाखा, उत्तराखण्ड पेयजल निगम, श्रीनगर, पौड़ी के संदर्भ में सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

मयदीप
11/12/23
(मो० मीराम)

अधीक्षण अभियन्ता
Superintending Engineer
Construction Circle
Uttarakhand Peayajal Nigam Pauri

अधीक्षण अभियन्ता
Superintending Engineer
Construction Circle
Uttarakhand Peayajal Nigam Pauri

Sworn & Verified the Deponent Before
me on 21/12/2023 at 11:15 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

Paraklan

Signature of Narendra Singh Negi

कार्यालय महाप्रबन्धक
निर्माण मण्डल (गंगा)
उत्तराखण्ड पेयजल निगम
जगजीतपुर, पोस्ट-कनखल
हरिद्वार-249408



Office of General Manager
Construction Circle (Ganga)
Uttarakhand Pajjal Nigam Jagjeetpur,
Post-Kankhal
Haridwar-249408

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Email:-gmgangahw@gmail.com

Letter No. 3231 / A-24 / 12 date 01.12.2023 Through - Email/Post

// Notice to Proceed //

To,

M/s RK Engineers Sales Ltd.,
D-383, First Floor, Alaknanda Complex,
Vibhuti Khand, Gomti Nagar,
Lucknow-226010
Email :- sales@rkengineers.com

Subject :-

Interception & Diversion (I&D) and STPs for Muni Ki Reti-Dhalwala (8.0 MLD STP), Neelkanth Mahadev (1.5 MLD STP), Jonk-Swargashram (3.0 MLD STP), at Rishikesh area, in Uttarakhand State including 15 years O&M for STPs and 1 year of I&D works under Namami Gange Programme:

Reference :- 1. Letter of Acceptance for the work issued vide this office letter no. 2052 / A-24 / 01 dated 11-08-2023. & letter no. 3162/A-24/10 dated 29-11-2023
2. Your response vide letter no. F907-4/P009 dated 08.11.2023 & letter no. F907-4/P012 dated 01.12.2023.

Sir,

Refer letters cited above, pursuant to your furnishing the requisite Performance Guarantee as stipulated in ITB clause 6.5 of bid document and signing of the contract agreement for the subject work, this notice to proceed for the work is being issued.

The details of contract agreement bond are given below:-

1.0	Name of Work	<p>:- (I) Design and Build "Interception and Diversion (I&D) and STP works for Muni ki Reti-Dhalwala (8.0 MLD STP), Neelkanth Mahadev (1.5 MLD STP), Jonk-Swargashram (3.0 MLD STP) in Uttarakhand" & all appurtenant structures and allied works under Design Build Operate & Transfer (DBOT) mode.</p> <p>(II) Survey, Review the Designs, Redesign where necessary, and build new underground sewerage network and/or diversion works with intercepting sewer of about 2.94 km length and rising main 0.11 km including survey, design, construction of 1 no. Sewage Pumping Station and all appurtenant structures and allied works.</p> <p>(III) Operation & Maintenance of the complete works of Sewage Treatment Plant for a period of 15 years and O&M of Sewage Pumping Stations for a period of 1 year in Rishikesh area, state of Uttarakhand, India.</p> <p>(E-Tender ID: 2022_MDPEY_51989_1)</p>
-----	--------------	---



[Handwritten signature]
01/12/23

[Handwritten signature]

[Handwritten mark]

2.0	Contract Agreement Bond Reference	:- 02/GM/2023-24
3.0	Contract Value (Excluding GST and Power & Fuel Cost)	:- INR 49,03,07,180.90 (Rs. Forty Nine Crore Three Lacs Seven Thousand One Hundred Eighty and Paise Ninety)
3.1	Design Build Cost (Excluding GST)	:- INR 39,32,07,185.90 (Rs. Thirty Nine Crore Thirty Two Lacs Seven Thousand One Hundred Eighty Five and Paise Ninety)
3.2	O&M Cost: 1 Year for I&D and 15 Years for STP (Excluding GST and Power & Fuel Cost)	:- INR 9,70,99,995.00 (Rs. Nine Crore Seventy Lacs Ninety Nine Thousand Nine Hundred Ninety Five and Paise Zero)
4.0	Date of Start/ Commencement	:- 04.12.2023
5.0	Date of Completion	:- For Design Build Services: 03.09.2025 For Trial & Testing: 03.12.2025

You are instructed to proceed with the execution of the subject works in accordance with the Contract Agreement. Please submit detail Work Implementation Programme/Bar Chart & PERT in MS Project along with detail ESHS Plan of the work as stipulated in Clause of GCC 2.3.2 & SCC Article 2 clause 10 as earliest.

(R.K. Jain)
General Manager

Endt. No. and date as per above

Copy to the following for information and necessary action-

1. Executive Director (Projects), NMC, New Delhi through SPMG, Dehradun.
2. Programme Director, SPMG, Namami Gange, Uttarakhand, Dehradun.
3. Managing Director, Uttarakhand Peyjal Nigam, Dehradun.
4. Chief Engineer (Ganga/HQ), Uttarakhand Peyjal Nigam, Dehradun.
5. Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Rishikesh with 1 set of original Contract Bond for uploading the LOA & NTP on e-GPS Portal.
6. Project Manager (Mech.), Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Haridwar with 1 set of Contract Bond copy.
7. Copy to Contract Agreement Bond.
8. Guard File.

General Manager



Sworn & Verified the Deponent Before
me on 04/12/23 at 10:15 A.M./P.M. at
Pauri Garhwal (U.K.)
Narendra Singh Negi
Advocate/Notary

(Signature)

(Signature)

No: Pr-12011/3/2022-O/o ED(PROJECT) NMCG

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भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
राष्ट्रीय स्वच्छ गंगा मिशन

पहली मंजिल, मेजर ध्यान चंद नेशनल स्टेडियम,
निकट इंडिया गेट, नई दिल्ली - 110001
दिनांक: 5 दिसंबर, 2023

सेवा में,

Program Director
SPMG, 105, Rajpur Road, Near RTO Office,
Dehradun, Uttarakhand-248001

Sub: Administrative Approval and Expenditure Sanction (AA&ES) for the "Pollution Abatement Works (I&D with STP) for Khoh River at Kotdwar", Uttarakhand under Namami Gange Mission - II, with 100% central sector support at an estimated cost of Rs. 135.27 Crore (Rupees One Hundred Thirty-Five Crore and Twenty-Seven Lakhs only) (Central share Rs.133.07 Cr & State share Rs. 2.20 Cr).

Sir,

I am directed to convey the grant of Administrative Approval and Expenditure Sanction for the project on "Pollution Abatement Works (I&D with STP) for Khoh River at Kotdwar", Uttarakhand under National Ganga Plan (NGP) - (Non EAP) budget head of Namami Gange Mission - II, with 100% central sector support at an estimated cost of **Rs. 135.27 Crore (Rupees One Hundred Thirty-Five Crore and Twenty-Seven Lakhs only)** inclusive of O&M for 15 years of **Rs. 49.87 Crore & State share of Rs. 2.20 Crore** considering GST@18% with the following major components:

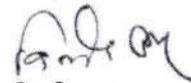
- I&D of Nala tapping works - 09 Nos.
- Carrier line (200mm to 1000mm Dia. DI-K7 & RCC NP4) - 11.75 Km.
- Pumping Station - 02 Nos.:
- SPS 0.13 MLD capacity at Gadighaat.
- MPS 23.21 MLD capacity at Kodiya.
- Raising Main (100mm to 450mm Dia. DI K-9) - 0.48 Km.
- STP - 21 MLD capacity near Shooting Range - 01 No.
- Disk Filter Unit for STP -01 No.
- Septage Co-Treatment Facility - 50 KLD capacity -01 No
- House Service Connection - 728 Nos.
- Approach Road for STP & SPS (Kodiya) - 1.30 Km. (by State Government)
- Power Connection for STP, MPS & SPS - (by State Government)
- O&M of I&D SPS, MPS & STP for - 15 Years.
- Completion Time: 24 Months (Excluding 3 Months for Bidding).

2. O&M provisions will be reviewed after 7 years on the basis of compliance of various General & Specific conditions of AA&ES by State Government/ SPMG-UK including insurance of assets created, reuse of treated water, levy of user charges, sewage cess etc.

3. The summary of estimated cost is given at Annexure-I.

4. Administrative Approval and Expenditure Sanction for the project is granted subjected to General & Technical conditions as per **Annexure-II**, Specific conditions and directions of EC as per **Annexure III** and Financial conditions as per **Annexure IV**.
5. The period of completion of the project is 24 (Twenty-Four) months, which excludes 3 months for bidding period. The procurement of goods and services shall be made strictly as per the 'NGRBA programme framework' and various other guidelines of NMCG. The detailed schedule of the project implementation is given in **Annexure-V**.
6. Any cost escalation over and above the sanctioned cost attributable to State Government, including due to delay in land acquisition, change in scope post approval etc., will be borne by State Government concerned.
7. The grantee institution i.e. 'Uttarakhand - State Programme Management Group (SPMG), is a registered society of the State Government constituted with the objective of effective implementation of the Namami Gange Programme activities at the State level, and the State is responsible in the long term for the conservation and health of the state's stretch of the river Ganga.
8. The sanctioned cost of the project will be borne from the National Ganga Plan (NGP) – Non-EAP head of *Namami Gange Mission – II and expenditure incurred will be booked under the component "Nirmal Ganga – Infrastructure Development and Asset Creation – Sewage Treatment Plants (STP)- DBOT projects"*. The NMCG/Government of India reserves the right to withdraw the sanction at any stage, if it is convinced that the fund has not been properly utilized or appropriate progress is not being made.
9. In case of violation of any of the conditions of the grant or in case of closure or dissolution of the grantee organization, the Government shall take possession of all the assets of the organization acquired out of the Government grants and use them in any manner deemed appropriate or to recover from the organization the value of such assets at its discretion.
10. This AA&ES is issued based on the appraisal and sanction of the Executive Committee vide its 52nd meeting held on 14th November 2023 as well as the approval of Director General – National Mission for Clean Ganga vide e-office Note # 70 dated 05-12-2023 and concurrence of ED (Finance), NMCG vide e-office Note# 68 dated 04-12-2023.

Yours faithfully,


(बिनोद कुमार)
निदेशक, एनएमसीजी

Copy forwarded for information and necessary action to: -

- 1) The Chief Secretary, Government of Uttarakhand, 4 Subhash Road, Uttarakhand Secretariat, 4th Floor, New Building, Dehradun- 248001.
- 2) The Managing Director, Uttarakhand, Pey Jal Nigam (UKPJN), 11, Mohini Road Dehradun, Uttarakhand 248001.

Sworn & Verified the Deponent Before
me on 12/12/2023 at 10:15 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public



॥ कार्यालय नगर निगम, श्रीनगर गढ़वाल ॥

दिनांक: 22 दिसम्बर, 2023

पत्रांक 1334/09-सफा0नि0(OANo.340/2022 सू0)/2023-24

सेवा में,
जिलाधिकारी,
पौड़ी गढ़वाल।

विषय:- दिनांक 26.09.2023 को Original Application No. 340/2022 M.C. Mehta Vs Union of India & Ors.में पारित आदेश दिनांक 24.11.2023 के अनुपालन सुनिश्चित किये जाने के सम्बन्ध में।

महोदय,
उपरोक्त विषयक आपके कार्यालय के पत्र सं0- /21-प्रशा0अधि0स्था0नि0-एन0जी0टी0/2023-24 पौड़ी, दिनांक दिसम्बर, 2023 के कम में मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-200/2014 के सम्बन्ध में दिनांक 24.11.2023 को पारित आदेश में स्थानीय निकाय से सम्बन्धित बिन्दुओं के अनुपालन में सूचना।
उपरोक्त वाद Original Application No. 340/2022 M.C. Mehta Vs Union of India & Ors.में नगर निगम स्तर पर निम्न बिन्दु म बिन्दुवार आख्या।

क्र0 स0	ठोस अपशिष्ट निपटान	कार्यवाही
1.	नगर निकाय श्रीनगर शहर /कस्बे में प्रतिदिन ठोस अपशिष्ट उत्पादन	12टन
2.	नगर निकाय श्रीनगर शहर /कस्बे में प्रतिदिन उपचारित ठोस अपशिष्ट कि मात्रा।	12टन
3.	ठोस अपशिष्ट के उपचार में अंतर।	शून्य
4.	विरासती अपशिष्ट और विरासती अपशिष्ट के उपचार की समयबद्ध योजना अपशिष्ट।	यह कि नगर में अलकनंदा नदी तट पर पुराने डंपिंग यार्ड को जिसमें लगभग 18 हजार मैट्रिक टन लीगेसी वेस्ट था, को, ठोस अपशिष्ट प्रबन्धन के अंतर्गत आवंटन/ प्राप्त भूमि- कोटि लगा गिरगांव में शिफ्ट कर दिया गया है। जो की नदी 2की0मी0 से अधिक दूरी पर स्थित है। उक्त लीगेसी वेस्ट की प्रोसेसिंग हेतु ₹98.40 की डी0पी0आर0 पत्राक सं0- 220 दिनांक 02.06.2023 के द्वारा शासन को स्वीकृति हेतु प्रेषित की गई है।
5.	उपचारित कचरे के तरीके क साथ-साथ विरासती कचरे के उपचार से उत्पन्न होने वाले अस्वीकरण।	यह कि नगर में अलकनंदा नदी तट पर पुराने डंपिंग यार्ड को जिसमें लगभग 18 हजार मैट्रिक टन लीगेसी वेस्ट था, को, ठोस अपशिष्ट प्रबन्धन के अंतर्गत आवंटन/ प्राप्त भूमि- कोटि लगा गिरगांव में शिफ्ट कर दिया गया है। जो की नदी 2की0मी0 से अधिक दूरी पर स्थित है।
6.	स्थान के संदर्भ में ठोस के डंपिंग की वर्तमान स्थिति।	i-सोलिड वेस्ट मैनेजमेण्ट की डी0पी0आर0 लागत ₹7.0896 करोड़ के शासन द्वारा स्वीकृत है। सोलिड वेस्ट मैनेजमेण्ट की डी0पी0आर0 लागत ₹7.0896 करोड़ के सापेक्ष शासन द्वारा ₹5.84 करोड़ की धनराशि प्राप्त हो चुकी है। सोलिड वेस्ट मैनेजमेण्ट की डी0पी0आर0 के अंतर्गत:- (a)- वांछित R.F.P. (Request For Proposal) शासन को पत्राक सं0-219 दिनांक- 02.06.2023 द्वारा प्रेषित कर दी गई है। (b)-शासन के पत्र सं0-2521/31/Solid waste/SBM/2016-17 दिनांक 13 सितम्बर, 2022 के द्वारा R.F.P के सापेक्ष फिजिबिलिटी रिपोर्ट मांगी गई है। उक्त के सम्बन्ध में

नगर अपशिष्ट/सिंगल यूज प्लास्टिक से संबंधित शिकायत दर्ज करने हेतु ई-मेल करें solidwaste-complaint@uk.gov.in

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(c)- सोलिड वेस्ट मैनेजमेण्ट के अंतर्गत वांछित E.I.A.(Environment Impact Assessment) पत्रांक स0-259-07(17)/2019 दिनांक 31.07.2023 व In Principle Approval पत्रांक स0- MSW/IPA/UK/28 दिनांक-18.07.2022 के द्वारा प्राप्त है एवं C.T.E. (Concern to Establishment) हेतु पत्रांक स0- 190(1) दिनांक 22.06.2023 के द्वारा आवेदन किया गया है।

	निर्माण एवं विध्वंस अवशिष्ट	कार्यवाही
1	नगर निकाय श्रीनगर में प्रतिदिन C&D वेस्ट का कुल उत्पादन।	5 कुन्टल
2	मौजूदा क्षमता और क्षमता उपयोग सहित C&D वेस्ट के उपचार के लिए स्थापित संयंत्र का विवरण।	मौजूदा क्षमता और क्षमता उपयोग सहित C&D वेस्ट के उपचार के लिए स्थापित कोई भी संयंत्र का विवरण नहीं है। C&D वेस्ट का उपयोग निगम द्वारा निकाय निर्माण कार्य हेतु उपयोग में लाया जाता है।

अतः सूचना महोदय की सेवा में सादर प्रस्तुत है।

भवदीय,

सहायक नगर आयुक्त,
नगर निगम, श्रीनगर, गढ़वाल।

पत्रांक एवं दिनांक तदैव।

प्रतिलिपि,

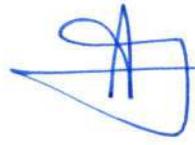
1. अपर सचिव, शहरी विकास, उत्तराखण्ड शासन की सेवा मे सादर अवलोकनार्थ प्रेषित।
2. प्रभागीय वनाधिकारी गढ़वाल वन प्रभाग, पौड़ी गढ़वाल की सेवा मे सादर अवलोकनार्थ प्रेषित।



Sworn & Verified the Deponent Before me on 21/09/2024 at 10:18 A.M./P.M. at Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public


सहायक नगर आयुक्त,
नगर निगम, श्रीनगर, गढ़वाल।

 mm

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ANNEXURE-VIII



34

E-mail Id: nagarnigamsrinagargarhwal@gmail.com
Contact No.: 01346-253047

॥ कार्यालय नगर निगम, श्रीनगर गढ़वाल ॥

पत्रांक 220 /02-न0आ0(लीगेसी वेस्ट-डी0पी0आर0)/2023-24

दिनांक 2 जून, 2023

सेवा में,

निदेशक,
शहरी विकास निदेशालय,
31/62 राजपुर रोड,
देहरादून।

द्वारा- जिलाधिकारी गढ़वाल/
प्रशासक महोदय, नगर निगम श्रीनगर।

विषय:- नगर निगम, श्रीनगर क्षेत्रान्तर्गत लीगेसी वेस्ट/पुराने डम्प साईट के प्रसंस्करण एवं निस्तारण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक सादर अवगत कराना है कि पूर्व में इस कार्यालय के पत्र सं0-856/02-न0आ0 (लीगेसी वेस्ट-डी0पी0आर0)/2022-23 दिनांक 27 फरवरी, 2023 एवं पत्र सं0-403/डी0पी0आर0-ली0वे0/2022-23 दिनांक 08 सितम्बर, 2022 (छायाप्रति संलग्न) के द्वारा नगर निगम, श्रीनगर क्षेत्रान्तर्गत लीगेसी वेस्ट/पुराने डम्प साईट के प्रसंस्करण एवं निस्तारण हेतु डी0पी0आर0, अनुमानित लागत कुल रू0 98.40 लाख की टी0ए0सी0 करा कर आपको प्रेषित की गई थी, जिसकी स्वीकृति आतिथि तक प्राप्त न होने के कारण लीगेसी वेस्ट का निस्तारण नहीं हो पा रहा है, जिससे मा0 उच्च न्यायालय एवं एन0जी0टी0 द्वारा प्राप्त आदेशों के अनुपालन में समस्या उत्पन्न हो रही है।

अतः महोदय से पुनः अनुरोध है कि शीघ्र ही लीगेसी वेस्ट/पुराने डम्प साईट के प्रसंस्करण एवं निस्तारण हेतु अनुमानित लागत कुल रू0 98.40 लाख की डी0पी0आर0 स्वीकृत करने की कृपा कीजिएगा।

संलग्न:-उपरोक्तानुसार।

Sworn & Verified the Deponent Before
me on 7/6/2023 10:30 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

भवदीय,

नगर आयुक्त/उपजिलाधिकारी,
नगर निगम, श्रीनगर,
गढ़वाल।



o/c
[Signature]

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35

!! कार्यालय-नगर पालिका परिषद पौड़ी !!

(स्वच्छता ही सेवा)

Web-www.nagarपालिकापौड़ी.com

Email-nagarपालिकापौड़ी@gmail.com, दूरभाष एवं फ़ैक्स नं०-01368221927



संख्या 954 / न०पा०प० / 2022-23 / पौड़ी दिनांक 16 दिसम्बर, 2023

सेवा में,

उप वन संरक्षक
गढवाल वन प्रभाग, पौड़ी
सदस्य सचिव, जिला गंगा समिति पौड़ी

विषय-: मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या- 200/2014(आई०ए०न० 340/2022) के संबन्ध में दिनांक 24.11.2023 को पारित आदेश के अनुपालन किये जाने विषयक।

महोदय,

उपरोक्त विषयक जिला अधिकारी महोदय के कार्यालय पत्राक संख्या / 21-प्रशा० अधि० स्था० नि० एन० जी० टी० 2023-24 दिनांक 11 दिसम्बर, 2023 के क्रम में मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-200/2014(आई० ए० नम्बर 340/2022) के सम्बन्ध में दिनांक 24.11.2023 को पारित आदेश के अनुपालन में नगर पालिका परिषद पौड़ी से सम्बन्धित बिन्दुवार संशोधित स्टेटस रिपोर्ट निम्न प्रकार है।

S. No.	Municipal Solid Waste Disposal	Proceeding
A)	Per day generation of solid waste in each city /town within the District	नगर पालिका परिषद पौड़ी में प्रतिदिन 08 टन कूड़ा उत्पादित होता है।
b)	Quantity of solid waste treated per day, in each city/town of the District.	नगर पालिका परिषद पौड़ी में प्रतिदिन 02 टन सूखे कूड़े का निस्तारण किया जात है। शेष, होटलो/ रेस्टोरेंट/ सब्जी की दुकानों आदि से बचा जैविक कूड़ा गाय/ सूअर पालकों द्वारा अपने पालतू जानवरों के चारे के लिए उठा लिया जाता है।
c)	The gap in treatment of solid waste.	6 टन
d)	Legacy waste and the time bound plan to treat legacy waste.	नगर पालिका परिषद पौड़ी का एस०डब्ल्यू०एम० प्लांट मांडा खाल उल्ली बिट में बनना प्रस्तावित है, जिसकी डी०पी०आर० व आर० एफ० पी० स्वीकृती हेतु प्रस्ताव शासन को प्रेषित किया गया है। जिसमें शासन की स्वीकृति के पश्चात् तीगेंसी

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[Signature]

e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	वेस्ट सम्बन्धी कार्य प्रारम्भ कर दिया जाएगा।
f)	Current status of dumping solid waste with reference to location.	नगर पालिका परिषद पौड़ी का वर्तमान में कूड़ा बार्ड न0 10 लोअर चोपडा गधेरे में गिराया जा रहा है। यहां पर अस्थायी एम0आर0एफ सेंटर बनाया गया है। जिसमें सूखे कूड़े का पृथक्करण का कार्य किया जाता है। कूड़े में से पृथक्करण के दौरान प्लास्टिक, गत्ता, रबड़, जूता, कांच, चमड़ा, आदि को अलग कर विक्रय हेतु भेज दिया जाता है।

S. No.	Construction and Demolition waste	Proceeding
a)	Total per day generation of C&D Waste within the District	नगर पालिका क्षेत्र पौड़ी में C&D waste की मात्रा ज्यादा नहीं है। लोगों द्वारा C&D waste मकान के भराव कार्य में प्रयोग किया जाता है।
b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	नगर पालिका क्षेत्र पौड़ी में C&D waste की मात्रा ज्यादा नहीं है। लोगों द्वारा C&D waste मकान के भराव कार्य में प्रयोग किया जाता है।

अस्तु उपरोक्तानुसार सूचना सेवा में प्रेषित।

भवदीय

अधिशासी अधिकारी श्रेणी-1
नगर पालिका परिषद पौड़ी।



Sworn & Verified the Deponent Before
me on 07/02/2014 at 5:00 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

(Signature)

Email/Speed Post/by Hand
सुन्दर पौड़ी

स्वच्छ पौड़ी

!! कार्यालय-नगर पालिका परिषद पौड़ी !!
(स्वच्छता ही सेवा)www.nagarpalikapauri.com

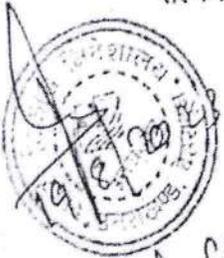
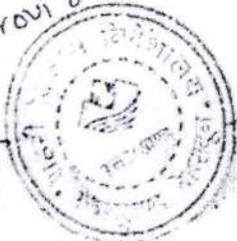
Email-nagarpalikapauri@gmail.com, दूरभाष एवं फैक्स नं०-01368221927

संख्या 455/नोपा0प0-05/2022-23/पौड़ी - दिनांक 18 अगस्त, 2023
सेवा में,निदेशक,
शहरी विकास निदेशालय
उत्तराखण्ड शासन देहरादूनविषय:- नगर पालिका परिषद पौड़ी की स्वच्छ भारत मिशन (शहरी) के अन्तर्गत ठोस अपशिष्ट प्रबन्धन परियोजना की संशोधित डी.पी.आर. व आर.एफ.पी. की स्वीकृति के सम्बन्ध में।
महोदय,

उपरोक्त विषयक अवगत कराना है कि शासनदेश संख्या 738/IV-3/2020-12(10SWM)/18, दिनांक 15 जुलाई 2020 के अन्तर्गत नगर पालिका पौड़ी की ठोस अपशिष्ट प्रबन्धन योजना की डी.पी.आर. रू०-412.63 लाख की स्वीकृत की गई थी, जिसकी E.I.A की स्वीकृति राज्य स्तर पर्यावरण समाघात निर्धारण प्राधिकरण उत्तराखण्ड के पत्र संख्या 239/SEIAA दिनांक 06 मार्च 2023 को प्राप्त हुयी है स्वीकृत डी.पी.आर. D.S.R.2016 की दरों से स्वीकृत की गई थी वर्तमान में इन दरों पर कार्य किया जाना सम्भव नहीं है जिस कारण वर्तमान D.S.R.2018 की दरों पर संशोधित डी.पी.आर. रू०-9.74 लाख की तैयार कर ली गई है। साथ ही निविदा आमंत्रण हेतु R.F.P भी तैयार कर महोदय की सेवा में स्वीकृति हेतु प्रेषित की जा रही है।

अतः महोदय से अनुरोध है कि ठोस अपशिष्ट प्रबन्धन योजना की संशोधित डी.पी.आर. रू०-9.74 लाख की स्वीकृति प्रदान करतें हुये किसी अन्य मद से शेष धनराशि अवमुक्त करने एवं उक्त कार्य की निविदा आमंत्रित किये जानें की स्वीकृति प्रदान करने की कृपा कीजियेगा।

सलगन-उपरोक्तानुसार

Soft copy not provided
They will provide it within
3-4 days

भवदीय,

अधिसो अधिकारी
नगर पालिका परिषद
पौड़ी गढवालSworn & Verified the Deponent Before
me on 17/8/2023 at 10:30 A.M. P.M. at
Pauri Garhwal (U.K.)Narendra Singh Negi
Advocate/Notary Public

राज्य स्तर पर्यावरण समाघात निर्धारण
प्रधिकरण, उत्तराखण्ड, "गौरादेवी पर्यावरण
भवन, तृतीय तल, 46-B, आई.टी.
पार्क, साहस्रधारा रोड, देहरादून"
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय,
भारत सरकार, नई दिल्ली द्वारा गठित)

दूरभाष: 0135-2976159

ईमेल: selaa.seac.uk@gmail.com



STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY UTTARAKHAND

State Level Environment Impact
Assessment Authority, "Gauradevi
Paryavaran Bhawan, Third Floor, 46-B
I.T. Park, Sahasradhara Road,
Dehradun"
(Constituted by Ministry of
Environment, Forests and Climate
Change Government of India.)
Phone No-0135-2976159
Email- selaa.seac.uk@gmail.com

Letter no. 233/SEIAA

Dated- 6, March 2023

Minutes of the 4th (Day-I) Meeting of SEIAA held on 4th March, 2023

The meeting was chaired by Shri A.R. Sinha, Chairman, SEIAA Uttarakhand and was attended by the following:

- (i) Shri S.P. Subudhi, Secretary, SEIAA Uttarakhand.
- (ii) Dr. Chandra Bhushan Prasad Member, SEIAA Uttarakhand.

The meeting started with welcome note by the Chairman. The Member Secretary informed that total 4 proposals (B1 & B2) are under consideration for grant of EC and 4 Proposals for grant of ToR in this meeting. After detailed discussion and deliberation on each of the proposal as per agenda item, decision taken by the Authority is as under -

- 1) Environmental Clearance for Proposal for Aluminium Coil Coated – 200 Metric Tons per month at Khasra No. 71GH & 71D (old no.1388), Village-Chharba, Lagha Road, Industrial Area, Sahaspur, Dehradun by M/s Alstone Manufacturing Pvt. Ltd. by Shri Pankaj Sharma (Manager).

The Authority agreed with the recommendations of SEAC and decided to grant the Environment Clearance with the terms and conditions recommended by it.

- 2) Environmental Clearance for Integrated Municipal Solid Waste Processing Facility at Vill-Mandakhali, Khirsu Road, Uli Block Beet No.- 32, Teh & Dist- Pauri Garhwal by M/s Nagarpalika Parishad, Dist- Pauri Garhwal.

The Authority agreed with the recommendations of SEAC and decided to grant the Environment Clearance with the terms and conditions recommended by it.

- 3) Environmental Clearance for Proposed establishment of Screening Plant of 300 TPD at Khasra No.- 1175 Gha, 1175 tha, 878, 887 Mauza, Rampur Kalan, Vikasnagar, Dehradun by M/s Ashirwad Enterprises and Screening Plant by Mr. Javed Khan S/o Mr. Abdul Hamid.

The Authority agreed with the recommendations of SEAC and decided to grant the Environment Clearance with the terms and conditions recommended by it.

- 4) Environmental Clearance for Proposed Construction of Hotel Project at 123 Bhagwant pur, Dehradun by M/s Tunnel Daga by Mrs. Deepthi Saraswat (Owner)

The Authority agreed with the recommendations of SEAC and decided to grant the Environment Clearance with the terms and conditions recommended by it.

- 5) Regarding ToR for Extraction of Soapstone at Village- Adhyali, Tehsil-Kanda District- Bageshwar by M/s Harunath Mines & Minerals. (Area- 0.507 Ha.).

The Authority agreed with the recommendation of SEAC and decided to grant the ToR for conducting EIA studies.

- 6) Regarding ToR for Extraction of Soapstone Village- Tuper, Tehsil & District- Bageshwar by Tuper soapstone deposit Shri Puran Singh Khetwal S/o Shri Khem Singh Khetwal (Area- 2.943 Ha.).

The Authority agreed with the recommendation of SEAC and decided to grant the ToR for conducting EIA studies.

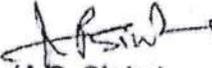


- 7) Regarding ToR for Extraction of Soapstone at Village- Bhatnikot, Tehsil & District- Bageshwar. by M/s Jay Maa Bhagwati Bhatnikot Mines And Minerals by Shri Harish Singh (Partner). (Area- 7.592 Ha).

The Authority agreed with the recommendation of SEAC and decided to grant the ToR for conducting EIA studies.

- 8) Regarding ToR for Proposed EWS Housing under Pradhan Mantri Awasiya Yojana at Khasra No. 66 & 68/2, Village Beldi, Tehsil Roorkee, District Haridwar by M/s Dabl kay System private Limited by Shri Arjun Mangal (Director).

The Authority agreed with the recommendation of SEAC and decided to grant the ToR for conducting EIA studies.

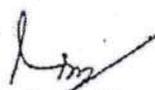

(A.R. Sinha)
Chairman,
SEIAA, Uttarakhand


(DR. Chandra Bhushan Prasad)
Member, SEIAA,
Uttarakhand


(S.P. Subudhi)
Secretary,
SEIAA, Uttarakhand

Copy forwarded for information and necessary action to :-

- 1- Shri A.R. Sinha, Chairman, SEIAA Uttarakhand.
- 2- Shri S.S. Bist, Chairman, SEAC Uttarakhand.
- 3- Dr. Chandra Bhushan Prasad Member, SEIAA Uttarakhand.
- 4- Shri Nitish Mani Tripathi, Secretary, SEAC Uttarakhand.


(S.P. Subudhi)
(Secretary)
SEIAA, Uttarakhand



Sworn & Verified the Deponent Before
me on 12/05/2012 at 12:45 A.M./P.M. at
Pauri Garhwal (U.K.)


Narendra Singh Negi
Advocate/Notary Public



॥ कार्यालय नगर पंचायत सतपुली, पौड़ी गढ़वाल ॥

दिनांक 16 दिसम्बर, 2023

पत्रांक 313 / नमामि 47 / 2023-24

सेवा में,

उप वन संरक्षक गढ़वाल
वन प्रभाग पौड़ी

विषय- Original Application No. 200/2014 M.C.Mehta Vs Union of India & ors के संबंध में।

महोदय,

उपरोक्त विषयक आपको अवगत कराना है कि आपके कार्यालय के पत्र सं. 1923/29-(3) दिनांक: नवम्बर 02, 2023 के अनुपालन में स्थिति सूचना रिपोर्ट निर्धारित प्रारूप में सादर प्रेषित की जा रही है।

S.No.	Municipal Solid Waste disposal	Proceeding
A.	Per day generation of solid waste in each city/town within the District	1.33 MT
B.	Quantity of solid waste treated per day, in each city/town of other District	1.20 MT
C.	The Gap in treatment of Solid waste	0.13
D.	Legacy waste and the time bound plan to treat legacy waste	Under Processing
E.	The Manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Dumping
F.	Current Status of dumping of solid waste with reference to Location.	Ward No 3

S.No.	Construction and Demolition Waste	Proceeding
A.	Total Per day generation of C&D waste within the ULB.	50Kg
B.	The Detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.	Under Processing

अतः सूचना सेवा में सादर प्रेषित।

भवदीय

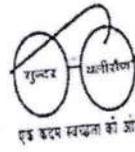
अधिकांसी अधिकारी
नगर पंचायत सतपुली।

प्रतिलिपि निम्नलिखित के सूदनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी पौड़ी, गढ़वाल।
2. प्रशासक महोदय, नगर पंचायत सतपुली।

अधिकांसी अधिकारी
नगर पंचायत सतपुली।

Sworn & Verified the Deponent Before
me on 16/12/2023 at Pauri Garhwal (U.K.)N.S. Mehta
Advocate/Notary Public



॥ कार्यालय — नगर पंचायत थलीसैण पौड़ी गढ़वाल ॥

ई-मेल — conpthalisain@gmail.com

पत्रांक / 241 / न0प0थलीसैण / NGT / 2023-2024 / दिनांक 16 दिसम्बर 2023

सेवा में,

प्रभागीय वनाधिकारी महोदय,
गढ़वाल वन प्रभाग पौड़ी।

विषय— Original Application No. 200/2014 M.C Mehta Vs Union of India & ors के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्र संख्या 1928/29-3(3) दिनांक पौड़ी, नवम्बर 02, 2023 के अनुपालन में जिला गंगा समिति द्वारा मा0 राष्ट्रीय हरित अधिकरण (NGT) के समक्ष जनपद की Status Report को दायर किया गया था। जिसमें प्रत्येक जिला गंगा समिति द्वारा बिन्दुवार संशोधित Status Report प्रेषित करने के निर्देश दिये गये हैं।

अतः महोदय जिला गंगा समिति द्वारा मा0 राष्ट्रीय हरित अधिकरण (NGT) के समक्ष जनपद की Status Report की सम्बन्धित सूचना बिन्दुवार निम्न प्रारूप पर तैयार कर महोदय की सेवा में सादर प्रेषित है।

संलग्न— जिला गंगा समिति द्वारा बिन्दुवार संशोधित Status Report।

भवदीय

अधिसासी अधिकारी
नगर पंचायत थलीसैण
पौड़ी गढ़वाल।

प्रतिलिपि— 1. जिलाधिकारी महोदय गढ़वाल की सेवा में सादर सूचनार्थ प्रेषित।



[Handwritten Signature]

Sworn & Verified the Deponent Before
me on 16/12/2023 at 10:22 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

अधिसासी अधिकारी
नगर पंचायत थलीसैण
पौड़ी गढ़वाल।

S.No.	Municipal Solid Waste disposal	Proceeding
a.	Per day generation of Solid waste in each city/town within the District.	.40 Ton Per Day
b.	Quantity of solid waste treated per day, in each city/town of the District.	.40 Ton Per Day
c.	The gap in treatment of solid waste.	Nil
d.	Legacy waste and the time bound plan to treat legacy	Nil
e.	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Nil
f.	Current status of dumping of Solid Waste with reference to location	At Nagar Panchayat Thalain Solid Waste Pit
S. No.	Construction and Demolition waste	Proceeding
a.	Total per day generation of C & D Waste within the District.	NIL
b.	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	NIL



Sworn & Verified the Deponent Before
me on 12/01/2023 at 3- A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

अधिसारी अधिकारी
नगर पंचायत थलीसैण
पौड़ी गढ़वाल

प्रेषक,
अधिशारी अधिकारी,
नगर पंचायत, स्वर्गाश्रम-जौक
पौड़ी गढ़वाल।

सेवा में,
उप वन संरक्षक महोदय
गढ़वाल वन प्रभाग, पौड़ी गढ़वाल।

दिनांक- 14 दिसम्बर, 2023

संख्या- 820 /विधि/2023-24

विषय- Original Application No. 200/2014 M.C Mehta Vs Union of India&ors के सम्बन्ध में।

महोदय,
उपरोक्त विषयक आपके कार्यालय पत्र संख्या-1925/29-3(3) दिनांक-02 नवम्बर, 2023 द्वारा माओ राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-200/2014 के सम्बन्ध में दिनांक 24-11-2023 को पारित आदेश के क्रम में निकाय से सम्बन्धित बिन्दुवार अनुपालन आख्या प्रेषित करने के निर्देश दिये गये हैं। उक्त के अनुपालन में निकाय से सम्बन्ध में निकाय से सम्बन्धित बिन्दुवार अनुपालन आख्या निम्नवत है-

S.No.	Municipal Solid Waste disposal	Proceeding
a-	Per day generation of Solid waste in each city/town within the district.	4 to 5 Tonne
b-	Quantity of solid waste treated per day, in each city/town of the District.	4 to 5 Tonne
c-	The gap in treatment of solid waste.	-NA-
d-	Legacy waste and the time bound plan to treat legacy waste.	2500 MT DPR Prepared tender to be sloted
e-	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Dry waste separated in paper, plastic card board etc. & Wet waste traded in compost pit.
f-	Current status of dumping of solid waste with reference to location.	Treated at MRF Center at Swargashram.
S.No.	Construction and Demolition waste	Proceeding
a-	Total per day generation of C&D Waste within the District.	0.25 Tonne
b-	The detail of plant established for the treatment of C&D Waste including the existing capacity and capacity utilization.	DPR to be prepared.

अतः उपरोक्तानुसार सूचना सेवा में सादर प्रेषित।



प्रतिलिपि- जिलाधिकारी महोदय गढ़वाल को सादर सूचनार्थ प्रेषित।

भवदीया
(मन्जू चौहान)
अधिशारी अधिकारी
नगर पंचायत, स्वर्गाश्रम-जौक
पौड़ी गढ़वाल।

अधिशारी अधिकारी
नगर पंचायत, स्वर्गाश्रम-जौक
पौड़ी गढ़वाल।

Sworn & Verified the Deponent Before
me on 12/12/2023 at 3:30 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public



संख्या:- 578/SWM/2023-24

दिनांक : 13 अक्टूबर, 2023

सेवा में,

जिलाधिकारी महोदय,
पौड़ी गढ़वाल।

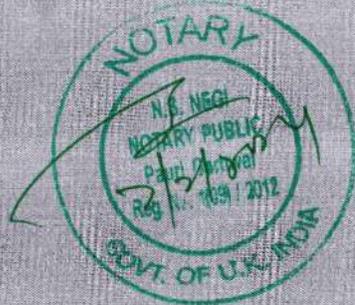
विषय:- Legacy Waste के निस्तारण की डी०पी०आर० की प्रशासनिक एवं वित्तीय स्वीकृति निर्गत किये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक क्रम में सादर अवगत कराना है कि नगर पंचायत, स्वर्गाश्रम-जौक, जनपद-पौड़ी गढ़वाल के कूड़ा निस्तारण स्थल पर वर्तमान समय में एकत्रित Legacy Waste के निस्तारण हेतु ₹ 13.88 लाख लागत की डी०पी०आर० तैयार की गई है। उक्त गठित डी०पी०आर० नगरीय स्थानीय निकायों के आंगणनों/प्रस्तावों के तकनीकी परीक्षण हेतु गठित, जिला स्तरीय समिति, पौड़ी गढ़वाल के स्तर से तकनीकी संस्वीकृति प्रदान की गई है। उक्त डी०पी०आर० प्रशासनिक एवं वित्तीय स्वीकृति हेतु उच्च स्तर को प्रेषित की जानी है।

2- अतः सादर अनुरोध है कि नगर पंचायत, स्वर्गाश्रम-जौक, जनपद-पौड़ी गढ़वाल के कूड़ा निस्तारण स्थल पर वर्तमान समय में एकत्रित Legacy Waste के निस्तारण हेतु तैयार की गई डी०पी०आर० ₹13.88 लाख की प्रशासनिक एवं वित्तीय स्वीकृति निर्गत किये जाने के सम्बन्ध में आवश्यक अग्रेत्तर कार्यवाही करने की कृपा कीजिएगा।

संलग्न : यथोपरि।



भवदीया,

(सन्जु घाहान)
अधिसासी अधिकारी,
नगर पंचायत, स्वर्गाश्रम-जौक,
पौड़ी गढ़वाल

संख्या:- 578/SWM/2023-24/तददिनांकित।

प्रतिलिपि:-

1. निदेशक महोदय, शहरी विकास निदेशालय, उत्तराखण्ड, देहरादून को सादर सूचनार्थ प्रेषित।
2. कार्यक्रम निदेशक महोदय, नमामि गंगे, राज्य परियोजना प्रबन्ध युप, उत्तराखण्ड, देहरादून को सादर सूचनार्थ प्रेषित।

Sworn & Verified the Deponent Before me on at 10:30 A.M. P.M. at Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

अधिसासी अधिकारी,
नगर पंचायत, स्वर्गाश्रम-जौक,
पौड़ी गढ़वाल

॥ कार्यालय:- नगर निगम कण्वनगरी कोटद्वार (पौड़ी गढ़वाल) ॥

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पत्रांक:- /स्वा0अनु0 / सफा0नि0 / 2023-24

दिनांक:- 22.12.2023

सेवा मे,

जिलाधिकारी महोदय
पौड़ी गढ़वाल।

विषय:-

Original Application No. 200/2014 M.C Mehta Vs Union of India & Ors
के सम्बन्ध में।

महोदय,

विभागीय वनाधिकारी, गढ़वाल वन प्रभाग पौड़ी कार्यालय के पत्र संख्या 1923/29-3 (3) दिनांक दिसम्बर 02, 2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें मा0 N.G.T द्वारा दिनांक 24.11.2023 को आदेशित सूचना उपलब्ध करवाने हेतु निर्देशित किया गया है। उपरोक्त के सन्दर्भ में नगर निगम कोटद्वार द्वारा सूचना प्रारूप में भरकर संलग्नक के रूप में प्रेषित की जा रही है।

अतः सूचना से अवगत होने का कष्ट करें।

संलग्न:- प्रारूप।

भवदीय

(वैभेच गुप्ता)

नगर आयुक्त

नगर निगम कण्वनगरी कोटद्वार।

प्रतिलिपि:- प्रभागीय वनाधिकारी, गढ़वाल का पत्र संख्या 1923/29 -3(3) दिनांक पौड़ी नवम्बर 2, 2023 के क्रम में प्रेषित।

नगर आयुक्त
नगर निगम कण्वनगरी कोटद्वार।

Sworn & Verified the Deponent Before
me on 22/12/2023 at 10:30 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

प्रारूप

s.no	Municipal Solid Waste Disposal	Report
a	Per day generation of solid waste in each city/town within the District.	50 ton per day aprox.
b	Quantity of Solid waste treated per day, in each city/town of the District.	50 ton per day aprox.
c	The gap in treatment of solid waste	0
d	Legacy waste and the time bound plan to treat legacy waste.	Nil(only R.D.F disposal under process)
e	The manner of utilization of the treated wast as well as rejects arising out of remediation of Legacy waste.	Inerts disposal in low lying Area & R.D.F is disposal in cement factory as well as waste to energy plant.
f	Current status of dumpig of solid waste with reference to location	No dumping.

S.no	Construction and Demolition waste	Report
a	Total per day generation of C&D waste within the District.	0.5 ton per day.
b	The detail of plant established for the treatment of C&D Waste including the existing capacity and capacity utilization.	Prepration of DPR is under process.

① Speak to Vaibhav
Revised
Legacy waste


नगर आयुक्त
नगर निगम कण्वनगरी
कोटद्वार


mm



Sworn & Verified the Deponent Before
me on 2/2/2014 12:30 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

कार्यालय नगर पालिका परिषद, दुमडडा (पौडी गढ़वाल)

दिनांक 16.12.2023

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पत्रांक १११ / मूल आ० २००/२०१४ (आई० ए० न० ३४०/२०२२)

प्रपक

अधिशारी अधिकारी,
नगर पालिका परिषद, दुमडडा
(पौडी गढ़वाल) उत्तराखण्ड

सेवा में,

उप वन संरक्षक,
गढ़वाल वन प्रभाग, पौडी,
सदस्य सचिव जिला गंगा समिति पौडी।विषय :- Original Application No- 200/2014 (आई० ए० न० ३४०/२०२२)M.C. Mehta Vs Union
of India & ors मे पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में

माहोदय,

उपरोक्त विषयक जिलाधिकारी माहोदय के कार्यालय पत्रांक /21-प्रशा०अधि०स्था०नि० -
एन० जी०टी० 2023-24 दिनांक 11.12.2023 के क्रम में मा० राष्ट्रीय हरित अधिकरण में योजित मूल
आवेदन संख्या-200/2014 (आई० ए० नम्बर 340/2022) के सम्बन्ध में दिनांक 24.11.2023 को पारित
आदेश के अनुपालन में नगर पालिका परिषद, दुमडडा से सम्बन्धित विन्दुवार सञ्चालित स्टेटस रिपोर्ट निम्न
प्रकार है।

S. No.	Municipal Solid Waste Disposal	Proceeding
a	Per day generation of Solid waste in each city/town with in the District	नगर पालिका परिषद, दुमडडा में प्रतिदिन 01 टन कूड़ा उत्पादित होता है।
b	Quantity of Solid waste treated per day, in each city/town of the District	नगर पालिका परिषद, दुमडडा द्वारा प्रतिदिन लगभग 900 किलोग्राम कूड़े का निस्तारण किया जाता है। शेष होटलो/रेस्टोरेंट/सब्जी की दुकानों आदि से बचा हुआ जैविक कूड़े को गाय/सुअर पालकों द्वारा अपने पालतू जानवरों के खाने के लिये उठा लिया जाता है।
c	The gap in treatment of Solid waste	100 किलो
d	Legacy waste and the time bound plan to treat legacy waste	नगर पालिका परिषद, दुमडडा द्वारा पुराने पड़े कूड़े के निस्तारण हेतु तैयार की गई रु० 2083 लाख की डी०पी०आर० को स्वीकृति हेतु निदेशालय को प्रेषित किया गया है। निदेशालय से स्वीकृति मिलने उपरान्त ही पालिका स्तर से निस्तारण सम्बन्धी कार्यवाही प्रारम्भ की जा सकेगी।
e	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Dumping
	Current status of dumping of solid waste with reference to location	वार्ड न० 01 चूनाघास के पास स्थित पालिका भूमि पर



S. No.	Construction and Demolition waste	Proceeding
a	Total per day generation of C&D waste with in the District	नगर पालिका दुगड़डा की भौगोलिक स्थिति पहाडी व वन क्षेत्र से आछादित है यहां बहुमजिला इमारते तथा औद्योगिक मिलें आदि नही है तथा वर्ष 2011 की जनगणना के अनुसार पालिका क्षेत्र की कुल जनसंख्या 2422 है। जिसके कारण नगर क्षेत्र दुगड़डा में संनिर्माण तथा विध्वंस अपशिष्ट लगभग नगण्य है। प्रतिदिन लगभग 50 किलो संनिर्माण तथा विध्वंस अपशिष्ट जनरेट होता है।
b	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	नगर क्षेत्र दुगड़डा में संनिर्माण तथा विध्वंस अपशिष्ट को अधिकतम मात्रा में लोगों द्वारा स्वयं के निर्माण कार्यों में भरण हेतु प्रयोग कर लिया जाता है। शेष जो भी अपशिष्ट बचता है जो कि बहुत कम है उसे पालिका के स्वामित्व की low line area वाली भूमि पर भरण मे प्रयोग किया जाता है। प्रतिदिन लगभग 50 किलो संनिर्माण तथा विध्वंस अपशिष्ट जनरेट होता है।

अस्तु उपरोक्तानुसार सूचना सेवा में प्रेषित।

भवदीय,

अधिसासी अधिकारी

नगर पालिका परिषद, दुगड़डा

प्रतिलिपि :- जिलाधिकारी, महोदय पौडी गढवाल को सादर सूचनार्थ।

अधिसासी अधिकारी

नगर पालिका परिषद, दुगड़डा



(Signature)

Sworn & Verified the Deponent Before
me on 12/04/2014 10:30 A.M./P.M. at
Pauri Garhwal (U.K.)

N. Singh Negi
Notary Public



LIFE
Lifestyle For
Environment



Regional Office
Uttarakhand Pollution Control Board
E-115, Nehru Colony, Dehra Dun
E-mail : roueppcb@gmail.com,
Phone No.-0135-3593200

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पत्रांक सं०-यूकेपीसीबी/आरओडी/एनओजीटी०-३/२०२३-२४/५१०२-१५६९ दिनांक: १५/१२/२३

सेवा में

उप वन संरक्षक, गढ़वाल वन प्रभाग, पौड़ी/
सदस्य सचिव, जिला गंगा समिति,
पौड़ी गढ़वाल।

विषय- मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित पी०आई०एल Original Application No. 200/2014
M.C. Mehta Vs Union of India & Ors. में पारित आदेश दिनांक 24.11.2023 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय के पत्रांक संख्या 1923/29-3 (3) दिनांक 02.11.2023 जोकि इस कार्यालय में ई-मेल के माध्यम से दिनांक 04.12.2023 को प्राप्त हुआ है जिसमे आप द्वारा जिला गंगा सुरक्षा समिति द्वारा मा० राष्ट्रीय हरित अधिकरण (NGT) के समक्ष Status Report प्रेषित किये जाने हेतु जनपद पौड़ी गढ़वाल से इस कार्यालय से संबंधित बिन्दुओं पर सूचना चाही गयी है।

उपरोक्त सूचना तैयार कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

श्री अजय
श्री अजय
श्री अजय
श्री अजय

भवदीय

Fin

(डा० आर०के० चतुर्वेदी)
क्षेत्रीय अधिकारी (प्र०)

mm

Sworn & Verified the Deponent Before
me on *16/12/23* A.M./P.M. at
Pauri Garhwal (U.K.)

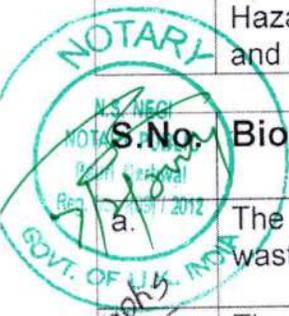
Narendra Singh Negi
Advocate/Notary Public

→ STP report of individual hotels.

S.No.	Sewage	Proceeding
1	<ul style="list-style-type: none"> ➤ The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town ➤ Details of Hotels, Dharamshala and ashram operating without proper consent and discharging untreated effluent and action taken against them ➤ Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100 ml) 	<p>STP's analysis report attached</p> <p>Total no of regsitred Hotels- having valid CCA- 253</p> <p>River Quality analysis report attached</p>

S.No.	Construction and Demolition waste	Proceeding
a.	Total per day generation of C & D waste with in the District	No information available
b.	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No information available, No Plant Established by Local Body

S.No.	Industrial Effluent Discharge	Proceeding
a.	Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total No of Industries - 199
b.	Total Daily Generation of such Industrial waste within the District.	Industrial Effluent generated – 124 KLD, Total registred Industries- 531
c.	The manner of treatment of the industrial waste so generated	Industries having own ETP's
d.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Zero discharge
e.	The Per day generation of industrial Hazardous waste and manner of its treatment and disposal in the District.	15.48 MT/Annum disposed through TSDF/Authorised recyclers



Photographs
from
C/MO

[Handwritten signature]

[Handwritten signature]

Sworn & verified the Deponent before me on 15/07/2012 at 12:30 A.M. at Pauni Garhwal (U.P.)

Narendra Singh Negi
Notary Public

30496

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road, DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आईटी पार्क, सहस्त्रधारा रोड, देहरादून (उत्तराखण्ड)

Surface Water Quality Characteristics of Rivers and Lakes October 2023

District- Chamoli

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Alaknanda B/C River Dhauliganga at Vishnuprayag	Colourless	Odourless	Clear	14°C	7.35	22	36	11.4	4.0	28	22	06	31	1.0	4.0	<1.8	<1.8	<1.8	0.05	0.01	14.33	0.09	0.17	1.5	1.1	0.12	A
2	River Dhauliganga B/C River Alaknanda at Vishnuprayag	Colourless	Odourless	Clear	13°C	7.81	75	115	10.8	5.0	97	65	32	70	1.0	4.0	2.0	<1.8	<1.8	0.07	0.01	17.52	0.11	0.13	2.1	2.5	0.09	A
3	River Alaknanda A/C River Dhauliganga at Vishnuprayag	Colourless	Odourless	Clear	14°C	7.62	62	95	11.2	4.0	89	68	21	61	1.0	4.0	2.0	<1.8	<1.8	0.08	0.02	16.85	0.08	0.18	1.6	1.9	0.07	A
4	River Alaknanda B/C River Nandakini at Nandprayag	Colourless	Odourless	Clear	12°C	7.90	76	116	10.8	3.0	84	60	24	68	1.0	4.0	2.0	<1.8	<1.8	0.05	0.02	15.76	0.13	0.16	1.8	2.4	0.09	A
5	River Nandakini B/C River Alaknanda at Nandprayag	Colourless	Odourless	Clear	13°C	8.19	50	76	10.4	5.0	61	44	17	56	1.0	4.0	2.5	2.1	<1.8	0.07	0.03	14.53	0.11	0.19	2.1	2.8	0.12	A
6	River Alaknanda A/C River Nandakini at Nandprayag	Colourless	Odourless	Clear	12°C	8.05	61	94	10.8	4.0	70	49	21	63	1.0	4.0	2.0	<1.8	<1.8	0.05	0.02	15.93	0.14	0.19	1.7	2.7	0.09	A
7	River Alaknanda B/C River Pindar at Karanprayag	Colourless	Odourless	Clear	14°C	7.80	57	87	10.6	5.0	81	63	18	60	1.0	4.0	2.0	<1.8	<1.8	0.09	0.01	14.20	0.15	0.13	1.5	2.4	0.07	A
8	River Pindar B/C River Alaknanda at Karanprayag	Turbid	Odourless	Clear	15°C	8.25	62	96	9.6	6.0	90	70	20	98	1.0	4.0	3.1	2.6	<1.8	0.07	0.01	16.42	0.13	0.18	2.0	2.7	0.09	A
9	River Alaknanda A/C River Pindar at Karanprayag	Turbid	Odourless	Clear	15°C	8.10	64	99	10.4	5.0	83	68	15	74	1.0	4.0	4.0	2.0	<1.8	0.08	0.03	15.11	0.12	0.19	1.8	2.9	0.09	A

District- Rudrapur

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
10	River Mandakini B/C River Alaknanda at Rudrapur	Colourless	Odourless	Clear	17°C	7.81	50	77	10.6	4.0	65	55	10	60	1.0	4.0	4.0	2.0	<1.8	0.10	0.02	25.42	0.14	0.16	2.8	3.1	0.15	A
11	River Alaknanda B/C River Mandakini at Rudrapur	Turbid	Odourless	Clear	17°C	8.28	60	92	10.4	5.0	72	59	13	65	1.0	4.0	4.0	<1.8	<1.8	0.08	0.01	22.31	0.13	0.14	2.6	2.8	0.13	A
12	River Alaknanda A/C River Mandakini at Rudrapur	Turbid	Odourless	Clear	16°C	8.15	62	95	10.6	4.0	75	64	11	66	1.0	4.0	4.0	2.0	<1.8	0.07	0.03	26.14	0.14	0.13	2.9	3.2	0.15	A
13	River Mandakini D/S at Augustmuni, Rudrapur	Colourless	Odourless	Clear	16°C	7.65	42	66	11.0	3.0	60	48	12	55	1.0	4.0	<1.8	<1.8	<1.8	0.09	0.02	22.72	0.15	0.15	2.5	2.9	0.14	A

District- Uttarkashi

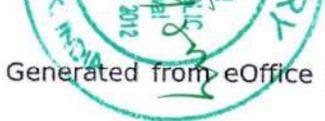
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
14	River Bhagirathi D/S at Uttarkashi	Colourless	Odourless	Clear	14°C	7.57	58	89	10.2	5.0	66	51	15	53	1.0	4.0	34	27	<1.8	0.06	0.02	18.63	0.16	0.20	3.4	4.4	0.18	A
15	River Yamuna at Barkot	Colourless	Odourless	Clear	20°C	8.13	76	115	10.2	4.0	61	56	05	52	1.0	4.0	<1.8	<1.8	<1.8	0.06	0.03	16.72	0.13	0.15	2.9	3.1	0.16	A

District- Tehri Garhwal

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
16	River Alaknanda B/C River Bhagirathi at Devprayag	Turbid	Odourless	Clear	17°C	7.98	75	115	10.4	5.0	88	70	18	77	1.0	4.0	4.0	2.0	<1.8	0.07	0.03	15.03	0.09	0.15	2.4	3.1	0.11	A

07/2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
17	River Bhagirathi B/C River Alaknanda at Devprayag	Colourless	Odourless	Clear	17°C	7.86	49	76	10.0	4.0	53	43	10	48	1.0	4.0	2.0	<1.8	<1.8	0.08	0.02	16.12	0.11	0.12	2.9	3.3	0.17	A	
18	River Bhagirathi (River Ganga D/S) at Devprayag	Turbid	Odourless	Clear	16°C	7.95	66	102	10.2	5.0	74	59	15	68	1.0	4.0	4.0	2.0	<1.8	0.06	0.03	14.32	0.08	0.15	2.7	2.9	0.14	A	
19	Tehri lake at Koti colony, Tehri	Colourless	Odourless	Clear	23°C	8.17	43	67	9.6	6.0	43	35	08	36	1.0	4.0	38	32	<1.8	0.08	0.04	27.14	0.14	0.24	2.6	2.8	0.17	A	
District: Dehradun																													
20	River Ganga D/S at Bairaj, Rishikesh	Colourless	Odourless	Clear	20°C	7.92	66	101	10.0	4.0	68	56	12	70	1.0	4.0	27	22	<1.8	0.10	0.03	53.46	0.16	0.33	2.9	3.3	0.15	A	
21	River Ganga near Visthaphit Colony, Rishikesh	Colourless	Odourless	Clear	21°C	7.85	76	116	9.6	5.0	80	64	16	85	1.0	4.0	38	31	<1.8	0.09	0.03	55.41	0.18	0.25	3.4	3.7	0.16	A	
22	River Ganga A/C River Song (River Ganga D/S) at Raiwala	Colourless	Odourless	Clear	22°C	7.70	131	198	8.6	8.0	120	103	17	110	1.4	5.0	63	46	4.0	0.11	0.06	57.43	0.19	0.24	6.4	6.7	0.25	B	
23	River Ganga A/C River Song (River Ganga D/S) Near Birla guest house, Dehradun	Colourless	Odourless	Clear	22°C	7.80	120	182	8.8	7.0	112	93	19	104	1.3	5.0	84	63	ND	0.10	0.06	75.42	0.19	0.24	6.7	6.9	0.27	B	
24	River Suswa D/S at Mathurawala, Dehradun	Turbid	Not Specific	Clear	20°C	7.43	231	348	2.2	38.0	283	241	42	220	30.0	100.0	16000	9200	920	0.27	0.10	133.15	0.21	0.30	37.5	8.3	0.97	E	
25	River Suswa U/S at Barafutta, Doiwala, Dehradun	Turbid	Not Specific	Clear	22°C	7.08	198	300	5.4	22.0	248	220	28	209	2.9	8.0	350	280	110	0.23	0.06	110.43	0.19	0.25	38.9	9.9	1.07	B	
26	River Song D/S before confluence in to River Ganga Near Nepali Farm, Rishikesh	Colourless	Odourless	Clear	21°C	7.89	152	231	7.8	8.0	126	105	21	118	1.5	5.0	110	79	6.8	0.10	0.06	65.43	0.20	0.33	16.8	4.0	0.65	B	
27	River Yamuna D/S at Vikash Nagar, Dehradun	Colourless	Odourless	Clear	22°C	7.51	82	125	9.4	4.0	70	61	09	57	1.1	4.0	79	58	8.2	0.09	0.06	35.42	0.16	0.24	3.9	2.4	0.20	B	
28	Yamuna Canal at Dakpathar, Dehradun	Colourless	Odourless	Clear	21°C	7.40	66	100	9.6	3.0	61	55	06	50	1.0	4.0	84	63	5.6	0.09	0.03	30.76	0.17	0.22	3.7	2.0	0.21	B	
29	River Yamuna at Dakpathar, Dehradun	Colourless	Odourless	Clear	22°C	7.46	72	109	9.8	4.0	65	58	07	53	1.0	4.0	79	58	5.5	0.07	0.02	30.42	0.20	0.21	4.0	2.2	0.22	B	
30	River Yamuna at Lakhwar, Dehradun	Colourless	Odourless	Clear	21°C	7.73	69	105	10.4	3.0	59	50	09	55	1.0	4.0	2.0	<1.8	<1.8	0.09	0.30	29.43	0.18	0.25	3.9	2.5	0.22	A	
31	River Yamuna at Kalsi, Dehradun	Colourless	Odourless	Clear	22°C	7.99	85	130	10.0	5.0	70	58	12	65	1.0	4.0	43	31	2.0	0.07	0.02	33.43	0.22	0.24	4.3	2.0	0.22	A	
32	River Tons Before joining to River Yamuna at Dakpathar, Dehradun	Colourless	Odourless	Clear	23°C	7.35	50	76	9.8	3.0	54	44	10	58	1.0	4.0	46	33	2.0	0.08	0.02	52.63	0.22	0.24	3.4	2.3	0.20	A	
33	River Tons at Selaqui, Dehradun	Colourless	Odourless	Clear	22°C	8.10	178	268	7.0	8.0	193	177	16	135	2.4	10.0	280	220	63	0.04	0.02	122.42	0.22	0.20	7.9	2.5	0.25	B	
34	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	20°C	7.80	254	382	8.0	6.0	289	261	28	195	1.2	4.0	84	63	2.0	0.20	0.04	170.42	0.19	0.27	11.7	2.6	0.30	B	
35	River Rispana D/S Near IT Park, Dehradun	Colourless	Odourless	Clear	23°C	7.66	240	361	7.2	8.0	305	273	32	210	1.4	5.0	140	110	6.1	0.22	0.06	98.43	0.16	0.33	15.2	2.0	0.38	B	
36	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	22°C	7.52	262	395	1.8	35.0	299	253	46	221	30.0	110.0	16000	3500	920	0.29	0.03	115.43	0.15	0.25	32.0	9.9	0.80	E	
37	River Bindal U/S at Bindal Bridge, Dehradun	Turbid	Not Specific	Clear	24°C	6.89	237	358	0.6	50.0	280	243	37	232	56.0	180.0	>1600	>1600	920	0.30	0.16	128.93	0.19	0.30	49.7	18.1	1.29	E	
38	River Bindal D/S Near Kargi Chowk, Dehradun	Turbid	Not Specific	Clear	23°C	6.97	220	333	1.0	38.0	274	234	40	218	52.0	170.0	>1600	>1600	920	0.43	0.20	159.43	0.16	0.34	47.1	21.2	1.23	E	
39	River Bindal B/C to River Rispana at Mothorowala, Dehradun	Turbid	Not Specific	Clear	23°C	7.14	205	309	1.4	36.0	256	226	30	205	32.0	110.0	16000	5400	920	0.53	0.17	120.43	0.16	0.35	22.3	8.0	0.60	E	
40	Asan Conservation Reserve, Dehradun	Colourless	Odourless	Clear	20°C	7.49	42	64	9.0	4.0	47	39	08	38	1.0	4.0	2.0	<1.8	ND	0.22	0.04	40.42	0.03	0.21	3.6	3.8	0.23	A	



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Haridwar
4/6/2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
41	River Ganga canal D/S at Har ki Pauri, Rishikul Bridge, Haridwar	Turbid	Odourless	Clear	25°C	7.80	215	330	7.7	9.0	88	55	33	90	1.6	10.0	110	70	20	1.28	0.14	20.67	0.18	0.30	3.55	5.40	0.16	B
42	River Ganga at Har Ki Pauri, Haridwar	Turbid	Odourless	Clear	24.9°C	7.50	140	219	8.0	7.0	80	68	12	88	1.7	10.0	130	79	9.3	1.47	0.18	20.62	0.14	0.37	3.13	2.21	0.15	B
43	River Ganga near Bishanpur Kundi, Haridwar	Turbid	Odourless	Clear	25.1°C	7.20	192	295	7.8	10.0	106	66	40	110	1.5	10.0	94	63	14	1.38	0.13	29.11	0.42	0.86	4.15	3.99	0.17	B
44	River Ganga Canal at Lal Ta Rao Bridge, Haridwar	Turbid	Odourless	Clear	25°C	7.60	220	344	7.8	8.0	70	55	15	90	1.6	9.0	140	79	17	1.44	0.15	20.66	0.27	0.30	3.17	2.91	0.16	B
45	River Ganga Canal at Damkochoi, Haridwar	Turbid	Odourless	Clear	24.8°C	7.20	230	359	7.6	9.0	85	66	19	94	1.5	8.0	110	70	14	1.94	0.15	22.70	0.15	0.40	3.39	5.84	0.16	B
46	River Ganga U/S at Bindughat Dudhiyaban, Haridwar	Turbid	Odourless	Clear	24.7°C	7.32	190	288	8.2	8.0	90	72	18	98	1.6	9.0	110	70	20	1.34	0.16	22.19	0.17	0.25	3.08	7.16	0.14	B
47	River Ganga D/S at Balkumari Mandir, Ajeetpur, Haridwar	Turbid	Odourless	Clear	25.5°C	7.20	200	313	7.6	12.0	98	62	36	104	1.7	11.0	110	70	21	1.32	0.17	25.36	0.54	0.43	5.65	4.79	0.25	B
48	Upper Ganga Canal D/S at Roorkee	Turbid	Odourless	Clear	25°C	8.10	228	345	7.6	12.0	120	82	38	130	1.9	12.0	120	94	17	1.64	0.21	31.86	0.35	0.45	27.09	11.90	1.07	B
49	River Banganga D/S at Laksar before entering U.P.	Colourless	Odourless	Clear	28°C	7.80	240	375	5.7	10.0	305	260	45	316	2.1	10.0	140	70	13	1.87	0.24	30.23	0.22	0.60	25.96	5.96	0.65	B
50	River Ganga D/S at Sultanpur, Haridwar	Turbid	Odourless	Clear	27.6°C	7.80	209	320	7.2	9.0	120	75	45	128	1.8	10.0	130	79	21	1.49	0.12	22.36	0.50	0.33	6.59	2.93	0.26	B

District- Pauri Garhwal

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
51	River Ganga U/S at Lakshmanjhula, Rishikesh	Colourless	Odourless	Clear	19°C	7.68	59	90	10.2	4.0	66	53	13	62	1.0	4.0	34	27	<1.8	0.09	0.02	35.41	0.20	0.27	3.9	4.2	0.21	A
52	River Ganga at Swargashram, Rishikesh	Colourless	Odourless	Clear	20°C	7.80	70	106	9.8	5.0	74	58	16	72	1.0	4.0	43	31	<1.8	0.09	0.01	50.42	0.17	0.22	3.5	3.7	0.18	A
53	River Nayar U/S at Satpuli	Colourless	Odourless	Clear	17°C	7.42	44	69	10.2	4.0	50	41	09	54	1.0	4.0	46	33	<1.8	0.10	0.04	20.41	0.18	0.20	3.0	3.3	0.18	A
54	River Nayar D/S at Satpuli	Colourless	Odourless	Clear	18°C	7.51	50	77	10.0	5.0	54	44	10	58	1.0	4.0	48	34	2.0	0.03	0.01	23.41	0.22	0.18	3.4	3.5	0.20	A

District- Nainital

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
55	Nainital Lake Water Intake, Nainital	Colourless	Odourless	Clear	14°C	7.63	277	410	8.6	13.0	250	136	114	210	2.0	6.0	140	110	6.1	0.13	0.03	40.42	0.20	0.25	10.6	3.2	0.29	B
56	Bheemtal Lake Water Intake, Nainital	Colourless	Odourless	Clear	16°C	7.51	125	190	8.4	15.0	212	110	102	172	1.6	5.0	170	140	4.5	0.13	0.04	33.16	0.18	0.23	7.5	3.0	0.22	B
57	Gola River at Haldwani, Nainital	Colourless	Odourless	Clear	18°C	7.66	189	280	7.8	24.0	226	118	108	188	2.4	6.0	170	150	6.1	0.12	0.03	30.40	0.17	0.28	3.7	2.9	0.11	B
58	Sattal lake, Nainital	Colourless	Odourless	Clear	13°C	7.75	89	140	8.8	13.0	166	92	74	152	1.0	4.0	150	120	2.0	0.11	0.01	31.44	0.20	0.23	3.4	1.2	0.11	B
59	Naukichyat lake, Nainital	Colourless	Odourless	Clear	15°C	7.80	119	180	8.4	19.0	196	102	94	164	1.8	5.0	130	79	2.0	0.13	0.04	52.40	0.19	0.25	2.4	1.8	0.07	B
60	River Shipra D/S near Neeam Karoli Dam, Bhawal, Nainital	Colourless	Odourless	Clear	15°C	7.58	139	210	8.2	24.0	200	108	92	176	1.8	5.0	120	70	<1.8	0.09	0.06	22.43	0.19	0.28	3.8	1.2	0.12	B

District- Udham Singh Nagar

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
61	Kosi River at Kashipur Bejpur Road Bridge, Kashipur	Colourless	Odourless	Clear	25°C	7.60	154	232	6.9	17.0	170	137	33	145	3.0	16.0	220	130	26	0.31	0.28	96.4	0.44	0.23	8.3	5.2	0.28	B
62	Dhella River U/S at Kashipur Moradabad Road Bridge, US Nagar	Colourless	Odourless	Clear	29°C	6.80	161	260	6.2	18.0	144	108	36	160	3.0	20.0	540	240	70	0.15	0.25	51.2	0.32	0.27	9.9	4.9	0.36	C

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No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
	Dhella River D/S at Thakurdwara, Aliganj Road, US Nagar	Colourless	Odourless	Clear	28°C	7.00	254	375	3.8	35.0	196	152	44	205	16.0	116.0	>1600	1600	170	0.30	0.66	95.1	0.54	0.36	36.2	8.1	1.12	E
64	River Bhella U/S Kashipur, (U/S Ramnagar Road), US Nagar	Colourless	Odourless	Clear	23°C	7.30	138	214	6.0	20.0	124	95	29	115	2.8	16.0	280	220	94	0.17	0.28	36.2	0.20	0.28	9.7	2.4	0.38	B
65	Bhella River at Lohia Bridge D/S Kashipur (D/S Lohiya Bridge), US Nagar	Colourless	Odourless	Clear	27°C	7.00	206	305	3.9	25.0	178	128	50	195	14.0	96.0	920	350	110	0.38	0.54	66.4	0.54	0.39	17.7	4.2	0.58	E
66	Pilakhar River at Bilaspur, Rampur, US Nagar	Colourless	Odourless	Clear	24°C	7.40	145	221	6.1	19.0	180	141	39	275	2.6	20.0	350	280	110	0.10	0.19	65.2	0.39	0.26	6.5	5.2	0.21	B
67	Nandour River U/S Sitarganj Industrial Area, (Nandour U/S Sitarganj), US Nagar	Colourless	Odourless	Clear	26°C	7.60	142	210	7.2	22.0	146	98	48	155	2.2	12.0	920	540	110	0.14	0.18	41.2	0.38	0.21	6.9	1.4	0.25	C
68	Nandour River D/S Sitarganj Industrial Area, (Nandour D/S Sitarganj), US Nagar	Colourless	Odourless	Clear	28°C	7.70	158	235	6.9	24.0	165	113	52	175	2.9	20.0	>1600	1600	120	0.18	0.43	52.5	0.64	0.20	7.3	1.8	0.25	C
69	Kichha River at Kichha, (River Kichha (D/S Nagarbhalla, Kashipur), US Nagar	Colourless	Odourless	Clear	25°C	7.60	215	324	6.4	22.0	205	148	57	220	3.0	28.0	350	220	94	0.19	0.36	75.6	0.39	0.28	18.6	4.4	0.56	B
70	Kalyani River at U/S Pantnagar Industrial Area, US Nagar	Colourless	Odourless	Clear	23°C	7.30	247	364	5.1	14.0	178	136	42	235	2.9	20.0	430	220	79	0.13	0.12	38.2	0.31	0.29	8.8	2.5	0.29	B
71	Kalyani River at D/S Pantnagar Industrial Area, US Nagar	Turbid	Odourless	Clear	25°C	7.40	334	484	2.8	42.0	245	180	65	280	20.0	136.0	>1600	920	220	0.45	0.61	84.2	0.68	0.67	33.7	5.6	0.93	E
72	River Kailash Downstream behind Sitarganj Industrial Area, US Nagar	Colourless	Odourless	Clear	25°C	7.70	128	185	7.4	15.0	145	108	37	160	2.4	12.0	280	220	40	0.22	0.27	38.5	0.32	0.23	7.0	1.3	0.25	B

District- Almora

No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
73	River Kosi D/S Almora, Ramikhet Road Bridge	Colourless	Odourless	Clear	16°C	7.26	157	230	7.8	24.0	232	122	110	184	2.0	6.0	110	70	2.0	0.13	0.02	26.73	0.20	0.23	6.8	1.7	0.19	B

District- Bageshwar

No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Saryu D/S at Bageshwar	Colourless	Odourless	Clear	17°C	7.71	160	240	8.0	23.0	222	118	104	194	2.0	5.0	170	94	4.5	0.09	0.03	26.43	0.18	0.22	3.1	2.2	0.09	B

:: All values are in mg/L except Colour, Odour, Weather, Temperature, pH, EC(µs/cm) and TC, FC, FS (MPN Per 100 ml).

Notations: ND= Not Detected

* River water monitoring Frequency of 85 Locations (Badrinath-01(District-Chamoli), Kedarnath-01(District-Rudrapur), (Gangotri-01, Yamunotri-01& Sayana-Chatti-01 (District-Uttarkashi) is on yearly basis / Once in a year (Monitoring already done in the month of June

Pramod Bhandari
(Pramod Bhandari)
Junior Lab Assistant
20/11/2023



Pradeep Chauhan
(Pradeep Chauhan)
Lab Assistant
20/11/2023

(Signature)

Amit Pokhriyal
(Amit Pokhriyal)
Environment Engineer
20/11/2023
Sworn & Verified the Deponent Before
12:30 A.M. P.M. at
Badrinath (U.K.)

Narendra Singh Negi
Advocate/Notary Public

3
 UTTARAKHAND POLLUTION CONTROL BOARD
 Gaura devi Paryavarán Bhawan
 6-B, SIDCUL, IT Park, Sahashtradhara Road
 DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
 गौरा देवी पर्यावरण भवन
 46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड़,
 देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

Analysis Report of Sewage Treatment Plants (STP's) for the Month of October 2023

Sl. No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Collform
	0.010 MLD STP Near Temple at Badrinath. (Operated by: Uttarakhand Jal Sansthan)	As the area around the STP comes under Master Plan so the demolition of structure work around the STP was in progress and the STP was non-operation due to the same reason. (Date of inspection: -17-10-2023).						
	0.26 MLD STP Near Bamni Gaon, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.73	165	167	7.15	9.2	10	170
3	1.0 MLD STP Near Suspension Bridge, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.58	175	179	7.23	10.0	13	210
4	2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam)	7.35	105	109	7.48	8.0	09	110
5	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	7.21	110	113	7.44	9.2	12	350
6	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.86	175	180	7.08	10.0	14	920
7	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.69	165	161	STP found Non-operational as plant was under maintenance work. (Date of Inspection: 18-10-2023).			
8	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.99	170	166	7.15	8.0	09	110
9	1.120 MLD STP at Baitami, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.80	155	151	STP found Non-operational as plant was under maintenance work. (Date of Inspection: 18-10-2023).			
10	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.15	160	158	7.41	8.4	09	220
11	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	STP found closed and Non-operational at the time of inspection. (Date of inspection: 16-10-2023).						
12	0.100 MLD STP at Forest Office, Nandprayag (Operated by: Uttarakhand Jal Sansthan)	7.22	135	132	7.36	8.8	09	170
13	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	STP was operational but due to overflow untreated effluent was partially discharged into Nandakini River. (Date of inspection: 16-10-2023.)						
14	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.59	165	168	7.76	8.8	10	130

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 UTTARAKHAND POLLUTION CONTROL BOARD
 Gaura devi Paryavaran Bhawan
 46-B, SIDCUL, IT Park, Sahasrādhara Road
 DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
 गौरा देवी पर्यावरण भवन
 46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
 देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
	Inlet of STP			Outlet of STP			
	pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.10	145	141	7.28	8.8	09	220
0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	6.64	140	137	7.06	8.4	08	170
0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.08	155	152	7.47	8.8	09	110
0.075 MLD STP Near Anoop Negi School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation due to Damage of STP.						
1.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	STP found Non-operational at the time of inspection because sewage line was breakage. (Date of inspection: 11-10-2023).						
0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.18	120	116	STP found Non-operational due to mechanical issue and also untreated effluent was directly discharged into drain near plant because of overflow. (Date of inspection: 11-10-2023).			
1.100MLD STP, Near SBI & Maszid, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.30	135	133	8.03	10.0	12	350
125 MLD STP, Near Steel Bridge Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	7.63	125	120	7.90	8.4	08	170
0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.70	150	153	7.89	10.0	12	540
0.1 MLD STP at Nursery Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.40	205	207	7.70	8.8	10	220
0.1 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	7.73	185	188	7.96	9.2	11	
0.075 MLD STP Near Junior High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.50	110	108	7.65	8.8	10	
0.050 MLD STP Near Tauliya Nala, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.70	115	112	7.85	8.0	08	
0.1 MLD STP, Near BRO Bridge, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	STP found Non-operational as plant was under maintenance work. (Date of inspection: 12-10-2023).						
0.1 MLD STP, Near Temple, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	7.30	155	160	7.60	9.6	12	54*10 ²



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File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

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UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
0	0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.85	175	173	7.11	8.8	09	130
1	0.150 MLD MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.75	185	182	7.18	9.2	10	220
2	1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan)	7.70	165	162	8.30	9.6	11	540
3	5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan)	6.96	165	170	7.65	9.2	12	220
4	2.0 MLD STP at Gyansu, Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.63	215	220	6.97	10.0	14	540
5	1.0 MLD STP at Gangotri, Distt- Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.95	150	154	7.16	9.6	13	35*10 ²
6	3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.31	195	199	7.62	8.8	10	170
7	3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.19	205	208	7.51	9.2	11	84
8	26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.11	175	172	7.35	8.8	09	94
9	5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.26	185	181	7.68	8.8	08	79
10	7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.40	160	157	7.57	9.2	10	94
11	20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.18	155	157	7.89	8.8	10	
12	20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.34	150	154	7.68	8.4	09	
13	68 MLD STP at Kargi, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.14	165	170	7.59	8.8	10	
14	0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.48	170	174	7.61	9.6	10	220
15	0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.43	175	172	7.69	8.0	08	130
16	5.0 MLD STP at Indira Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.24	155.4	157	7.81	8.4	no	01



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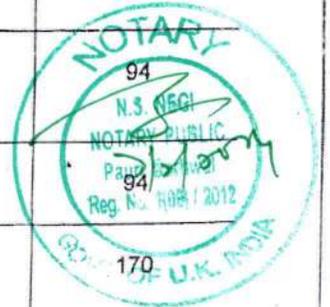
UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

Sl. No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP-			Outlet of STP			
		pH	BCD	TSS	pH	BOD	TSS	Fecal Coliform
7	1.0 MLD STP at Jakhan, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.36	150	155	7.51	9.2	12	170
8	27 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.11	195	175	7.62	12.0	16	140
9	18 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.38	180	160	7.82	10.0	10	94
10	68 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	7.21	165	165	7.46	9.6	10	170
11	18 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.42	195	200	7.66	9.2	08	130
12	14 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	7.66	200	140	7.96	10.0	10	220
3	33 MLD STP at Saliyar, Roorkee, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.23	255	260	7.68	28.0	30	1600
4	1.3 MLD STP at Landour (S), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.30	170	167	8.11	10.0	11	920
5	3.12 MLD STP at Bhatta fall, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	8.14	150	147	8.35	8.8	08	130
6	0.8 MLD STP at Landour (N), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.47	170	168	8.30	10.0	12	350
7	1.2 MLD STP at Happy Valley, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.09	180	182	7.78	9.2	10	170
8	0.9 MLD STP at Kurli Bazaar, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	6.84	185	188	8.79	8.8	10	94
9	2.0 MLD STP Bakh, Almora, Distt- Almora. (Operated by: Uttarakhand Jal Sansthan)	6.88	280	340	7.60	28.0	36	170
10	0.45 MLD STP at Hari Nagar, Distt- Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.86	240	296	7.55	16.0	20	170
11	0.80 MLD STP at Krishnapur, Distt- Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.25	320	404	7.38	28.0	34	350
12	1.25 MLD STP at Bheemtal, Distt- Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.41	360	442	7.19	30.0	38	140
13	1.25 MLD STP at Nirada, Distt- Pithoragarh. Operated by:	7.10	320	398	7.45	14.0	18	110



19/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Parvavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



CENTRAL LABORATORY

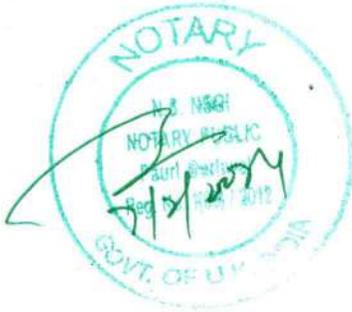
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रत्रधारा रोड,
देहरादून (उत्तराखण्ड)

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform	
64	5.0 MLD STP at Aincholi, Distt-Pithoragarh. (Operated by: Uttarakhand Peyjal Nigam)	6.72	295	372	7.22	10.0	12	220	
65	1.5 MLD STP at Puchdi, Ramnagar, Nainital. (Operated by: Uttarakhand Jal Sansthan)	7.26	210	256	7.72	6.0	07	79	
66	7.0 MLD STP Transport Nagar, Ramnagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	7.13	180	222	7.41	8.0	10	70	
67	0.45 MLD STP Narayan Nagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.55	255	318	7.70	28.0	34	220	
68	28 MLD STP, Indra Nagar, Haldwani Distt- Nainital. (Operated by: Uttarakhand Peyjal Nigam)	6.97	280	348	7.25	24.0	30	540	
9	10 MLD STP Rusi Pond, District-Nainital.	New Sewage Treatment Plant (STP) of 17.5 MLD capacity is under construction.							
Sewage Treatment final effluent standards (As Notified by MoEF&CC).				6.5-9.0	30	<100	<1000		
Note: All values are in mg/l except pH, Fecal coliform (MPN Per 100 ml).									

Prmod Bhandari
Prmod Bhandari 07-11-2023
Lab Assistant

Pradeep Chauhan
07-11-2023
(Pradeep Chauhan)
Lab Assistant

Amit Pokhriyal
07-11-2023
(Amit Pokhriyal)
Environment Engineer



Sworn & Verified the Deponent Before
me on 07/11/2023 at 3:30 A.M.P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

प्रेषक-

अधिकासी अभियन्ता,
सिंचाई खण्ड, श्रीनगर।

प्रेषित-

प्रभागीय वनाधिकारी,
गढ़वाल वन प्रभाग पौड़ी।

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पत्रांक: 109 /सिं0ख0श्री0/विविध/

दिनांक : 10/01/2024

विषय:- Original Application No. 200/2014 M.C. Mehta Vs Union Of India Other के सम्बन्ध में।

सन्दर्भ:- आपका कार्या0 पत्रांक-2390/29-3(3),पौड़ी, दिनांक 06.01.2024

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में वांछित सूचना निम्नवत् है:-

1. बाढ़ मैदान क्षेत्र का सीमांकन एवं गजट नोटिफिकेशन का विवरण:- “उत्तराखण्ड बाढ़ मैदान परिक्षेत्र अधिनियम-2012” के अन्तर्गत जनपद पौड़ी गढ़वाल में अलनंदा नदी के बाये तट पर डुंगरीपंथ(डैम साइट) से व्यास घाट,देवप्रयाग तक बाढ़ मैदान क्षेत्र को चिन्हित करते हुए भूमि के उपयोग हेतु प्रतिषिद्ध(Prohibited) व निर्बन्धित (Restricted) क्षेत्र के सम्बन्ध में उत्तराखण्ड शासन,सिंचाई अनुभाग-2, से अधिसूचना संख्या सं0- 1081/11-2-2020-06(26)/2020/दि0-13 अगस्त 2020 जारी की गयी थी। इससे पूर्व राजस्व विभाग एवं सिंचाई खण्ड श्रीनगर द्वारा स्थल एवं सजरा सीटों पर 25 वर्षीय एवं 100 वर्षीय बाढ़ आवृत्ति सीमा के चिन्हीकरण का कार्य किया गया। अधिसूचना के अंतिमीकरण किये जाने से पूर्व जिलाधिकारी, पौड़ी गढ़वाल द्वारा दिनांक 24-12-2020 को क्षेत्रीय एवं राष्ट्रीय समाचार पत्र में विज्ञप्ति प्रकाशित की गयी, तथा प्रकाशन की तिथि दिनांक 25-12-2020 से दिनांक 23-02-2021 तक (60 दिन) की अवधि में हितबध् व्यक्तियों से सुझाव एवं आपत्ति मांगी गयी थी।आपत्तियों के निराकरण उपरांत उत्तराखण्ड शासन की अधिसूचना संख्या 05/11(2 /2021-06 (17 /2020 दिनांक 3 जनवरी 2022 के द्वारा अंतिम अधिसूचना (संलग्न) जारी की जा चुकी है। दिनांक 09.06.2023 को जिलाधिकारी गढ़वाल की अध्यक्षता में आयोजित जिला गंगा समिति की बैठक में बाढ़ मैदान परिक्षेत्र की ड्रोन विडियोग्राफी करते हुए डिजिटल लाइब्रेरी बनाये जाने के निर्देश दिये गये थे।जिसकी अनुपालना में इस कार्यालय के कार्यक्षेत्र के अन्तर्गत बाढ़ सम्भरण क्षेत्र की ड्रोन द्वारा विडियोग्राफी की गयी व समस्त वीडियो,फोटो व 25 एवं 100 साल की बाढ़ आवृत्ति सीमा को दर्शित करती हुई सजरा शीट,गूगल के0एम0फाइल को संकलित करते हुए सी0डी0 इस कार्यालय के पत्र सं0 680 /सिं0 ख0 श्री0 /एफ0पी0जैड0/दिनांक 27.05.2023 के द्वारा जिलाधिकारी, गढ़वाल महोदय को प्रेषित की गयी है। तथा प्रतिमाह नियमित निगरानी हेतु किये जाने वाली ड्रोन विडियोग्राफी के लिये इस कार्यालय के पत्र सं0-1611/सिं0ख0श्री0/ई-5 दिनांक 07.11.2023 के द्वारा धनराशि रू0-10.64 लाख की मांग गयी है।विभाग द्वारा अधिसूचना जारी होने की तिथि के उपरान्त 25 एवं 100 वर्ष की बाढ़ आवृत्ति सीमा के अन्तर्गत किसी भी प्रकार के निर्माण हेतु अनापत्ति जारी नहीं की गयी है।



2. गंगा नदी एवं उसकी सहायक नदियों के क्षेत्र में अतिक्रमणकारियों द्वारा प्रदूषकों के निर्वहन का विवरण:-

अलकनन्दा नदी में हुंगरीपंथ (डैम साइड) से व्यासघाट देवप्रयाग तक लगी साइडों में वेस्ट वाटर/सीवरेज का प्रबन्धन कार्य परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा) पेयजल निगम द्वारा किया जाता है। अधिसूचना के अनुसार 25 एवं 100 वर्ष की आवृत्ति सीमा के अन्तर्गत अनुमन्य निर्माण कराने से पहले भी परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा) पेयजल निगम से एनओसी प्राप्त की जानी आवश्यक है। अतः उक्त के सम्बंध में कार्यावाही पेयजल निगम के स्तर से आपेक्षित है।

अधिसूचना
सिंचाई खण्ड श्रीनगर गढ़वाल

पत्रांक:- /सिं०ख०श्री०/विविध/तदिनांक।

प्रतिलिपि

1. जिलाधिकारी, गढ़वाल को सादर सूचनार्थ।

अधिसूचना
सिंचाई खण्ड श्रीनगर गढ़वाल



Sworn & Verified the Deponent Before
me on 12/2017 at 12 A.M./P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

उत्तराखण्ड शासन

सिंचाई अनुभाग-2

संख्या / 11-2-2020-06(26)/2020

देहरादून: दिनांक, 13 अगस्त, 2020

अधिसूचना

चूंकि राज्य सरकार जिला पौड़ी गढ़वाल के तहसील श्रीनगर एवं तहसील पौड़ी के अन्तर्गत अलकनंदा नदी के बांये तट पर डुंगरीपंथ (डैम साईट) से व्यास घाट देवप्रयाग तक तथा अनुसू एक और दो में उल्लिखित बाढ़ मैदान क्षेत्र को चिन्हित कर भूमि के उपयोग हेतु प्रतिषिद्ध या निर्बन्धित करने की घोषणा का आशय रखती है;

और चूंकि राज्य सरकार को ऐसे क्षेत्रों को बाढ़ परिक्षेत्रण प्राधिकारी की रिपोर्ट के आधार पर या अन्यथा बाढ़ मैदान क्षेत्रों को चिन्हित कर उनमें भूमि के उपयोग को प्रतिषिद्ध या निर्बन्धित कर के आशय की घोषणा अधिसूचना द्वारा कर सकने की शक्ति है;

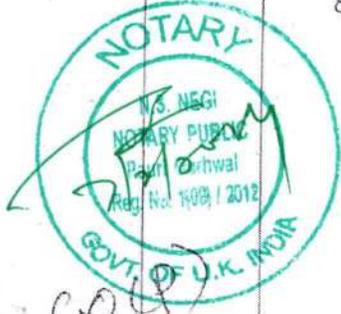
अतएव, अब, राज्यपाल उत्तराखण्ड बाढ़ मैदान परिक्षेत्रण अधिनियम, 2012 की धारा 8 प्रदत्त शक्तियों का प्रयोग करके इस अधिसूचना के संलग्नक अनुसूची एक और दो में उल्लिखित बाढ़ मैदान क्षेत्र को चिन्हित कर, भूमि के उपयोग हेतु प्रतिषिद्ध या निर्बन्धित क्षेत्रों को भूमि के उपयोग हेतु प्रतिषिद्ध या निर्बन्धित करने की घोषणा सहित इन क्षेत्रों में निम्नलिखित कार्य सम्पादित किए जा सकने की सहर्ष स्वीकृति प्रदान करते हैं:-

अनुमन्य कार्यों का विवरण

क्र०सं०	क्षेत्र	अनुमन्य कार्यों का विवरण
1	प्रतिषिद्ध क्षेत्र	तटबन्ध/बाढ़ प्रबन्धन, खनन, वृक्षारोपण, कृषि, स्नान घाट निर्माण, नदी तटीय विकास, सिंचाई, पेयजल योजना, जलक्रीड़ा, जल परिवहन, सेतु, सिंचाई/जल विद्युत परियोजनाओं के विपथन (Diversion) आदि से सम्बन्धित निर्माण कार्य।
2	निर्बन्धित क्षेत्र	पार्क, खेल का मैदान, मत्स्य पालन, कृषि आदि गतिविधियों, समय-समय पर होने वाले धार्मिक मेलों हेतु अस्थाई निर्माण इस प्रतिबन्ध के साथ अनुमन्य होंगे कि उक्त गतिविधियों द्वारा उत्सर्जित होने वाला जल-मल व ठोस अपशिष्ट का पूर्णतः समुचित प्रबन्धन सुनिश्चित करते हुये उक्त का परीक्षण उत्तराखण्ड पेयजल निगम से कराया जायेगा, इस क्षेत्र में पूर्व से विद्यमान निर्माण, जो जीर्ण-शीर्ण अवस्था में हैं, की विद्यमान भू-आच्छादन 35 प्रतिशत, तल क्षेत्र अनुपात 1.5 व भवन की अधिकतम ऊंचाई 7.50 मी० अथवा दो मंजिल की सीमा तक पुनर्निर्माण इस प्रतिबन्ध के साथ अनुमन्य होगा कि क्षेत्र में सीवरेज व्यवस्था उपलब्ध हो। निर्माण अनुमन्य होने की स्थिति में High Flood Level से भवन का न्यूनतम Plinth Level 1.00 मीटर होगा एवं क्षेत्र की सीवरेज व्यवस्था का समुचित प्रबन्धन सुनिश्चित करने के साथ-साथ उत्तराखण्ड पेयजल निगम से परीक्षण/अनापत्ति प्रमाण पत्र लिया जाना आवश्यक होगा।

श्रीमती दीप्ति चौहान

A. J. m



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राज्यपाल, यह भी निर्देश देते हैं कि राज्य सरकार उक्त अधिसूचना के समाचार पत्र में प्रकाशित होने की तारीख से 60 दिन के भीतर हितबद्ध व्यक्तियों से आपत्तियां एवं सुझाव जिलाधिकारी/बाढ़ परिक्षेत्रण प्राधिकारी, पौड़ी गढ़वाल के कार्यालय में किसी भी कार्य दिवस को लिखित रूप में दिए जाने और उन पर सम्यक् रूप से विचार करने के पश्चात् प्रतिषिद्ध या निर्बन्धित करने की घोषणा की अंतिम अधिसूचना जारी कर सकेगी।

टिप्पणी— प्रतिषिद्ध या निर्बन्धित क्षेत्रों का विवरण हितबद्ध व्यक्तियों के निरीक्षण हेतु एनआईसी पौड़ी गढ़वाल एवं प्रमुख अभियन्ता, सिंचाई विभाग, उत्तराखण्ड, देहरादून की वेबसाइट के साथ-साथ जिलाधिकारी, पौड़ी गढ़वाल के कार्यालय में भी उपलब्ध है।

संलग्नक: यथोपरि।

(नितेश कुमार झा)
सचिव।

संख्या 1081 / 11-2-2020-06(26) / 2020, तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. मण्डलायुक्त, गढ़वाल।
2. जिलाधिकारी/बाढ़ मैदान परिक्षेत्रण प्राधिकारी, पौड़ी गढ़वाल को इस आशय के साथ प्रेषित कि उक्त अधिसूचना को एक क्षेत्रीय व एक राष्ट्रीय समाचार पत्र में प्रकाशित कराते हुए उपरोक्तानुसार अग्रेत्तर कार्यवाही करने का कष्ट करें।
3. प्रमुख अभियन्ता, सिंचाई विभाग, देहरादून।
4. मुख्य अभियन्ता, सिंचाई विभाग (गढ़वाल)।
5. सम्बन्धित अधीक्षण अभियन्ता, सिंचाई विभाग।
6. अधिशासी अभियन्ता/नोडल अधिकारी, सिंचाई खण्ड, श्रीनगर।
7. निदेशक, एन0आई0सी0, सचिवालय परिसर देहरादून को अधिसूचना की एक साफ्ट कापी इस आशय से प्रेषित कि वे इसे NIC पौड़ी गढ़वाल की वेबसाइट पर अपलोड कराने का कष्ट करें।
8. संयुक्त निदेशक, राजकीय मुद्रणालय, रुड़की को इस आशय से प्रेषित कि अधिसूचना को साधारण गजट में प्रकाशित करते हुये 200 प्रतियां शासन को उपलब्ध कराने का कष्ट करें।
9. गार्ड फाईल।

ओजा से,

(जे0एल0 शर्मा)
संयुक्त सचिव।



Sworn & Verified the Deponent Before
me on 11/2/2020 at 2.00 P.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

प्रेषक,

अधिशाली अभियन्ता,
सिंचाई खण्ड दुगडडा।

प्रेषित,

प्रभागीय वनाधिकारी,
गढवाल वन प्रभाग पौडी।

पत्रांक:- 70 /सि०ख०दु०/FPZ/दुगडडा-दिनांक-जनवरी, 18 2024

विषय : Original Application No. 200/2014 M.C Mehta Vs Union Of India & ors के सम्बन्ध में।

सन्दर्भ:- आपके पत्र सं०-1925/29-3 (3) दिनांक 02.11.2013 एवं 2390/29-3(3)दिनांक 06.01.2023

महोदय,

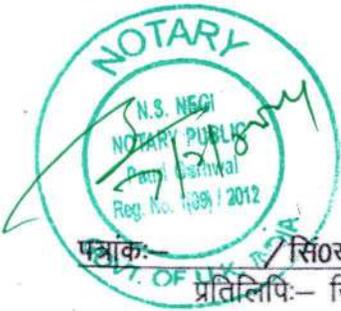
उपरोक्त विषयक सन्दर्भित पत्र के क्रम में अवगत कराना है कि जिला गंगा समिति द्वारा मा० राष्ट्रीय हरित अधिकरण (NGT) के अन्तर्गत उक्त वांछित रिपोर्ट की बिन्दुवार सूचना निम्नवत् है :-

1-बाढ मैदान क्षेत्र का सीमांकन एवं गजट नोटिफिकेशन का विवरण :- इस खण्ड के कार्यक्षेत्रान्तर्गत गंगा नदी पर बागी व्यास घाट (देवप्रयाग) बांये पार्श्व से भीमगौडा बैराज (हरिद्वार) बांये पार्श्व तक 88.00 किमी० तक बाढ मैदान परिक्षेत्रण की अधिसूचना उत्तराखण्ड शासन संख्या-सं० 1081/11-2-2020-06(26)/ 2020 दिनांक 13 अगस्त 2020 दिनांक से जारी की जा चुकी है। इससे पूर्व राजस्व अधिकारियों एवं सिंचाई खण्ड दुगडडा द्वारा स्थल एवं सजरा सीटों पर 25/वर्षीय एवं 100 वर्षीय आवृत्ति की बाढ रेखाओं का चिन्हिकरण का कार्य कर दिया गया है। उक्त आदेश के अनुपालन में जिलाधिकारी पौडी गढवाल द्वारा क्षेत्रीय एवं राष्ट्रीय समाचार पत्र में विज्ञप्ति प्रकाशित की गयी तथा प्रकाशन को 60 दिन की अवधि पूर्ण हो चुकी है जिसमें हितबद्ध व्यक्तियों से कोई सुझाव एवं आपत्ति प्राप्त नहीं हुई है।

इस कार्यालय द्वारा बाढ मैदान परिक्षेण के अन्तर्गत गंगा नदी पर बागी व्यास (देवप्रयाग) बांये पार्श्व से भीमगौडा बैराज (हरिद्वार) बांये पार्श्व तक 88.00 किमी० तक कार्य पूर्ण कर लिया गया है।

2- गंगा नदी एवं उसकी सहायक निदियों के किनारे अतिक्रमण क्षेत्र में अतिक्रमणकारियों द्वारा प्रदूषको के निर्वहन का विवरण:- इस खण्ड के कार्यक्षेत्रान्तर्गत गंगा नदी पर बागी व्यास घाट (देवप्रयाग) बांये पार्श्व से भीमगौडा तक लगी साइडों में वेस्ट वाटर/सीवरेज का प्रबन्धन कार्य तथा अनुमन्य निर्माण कराने से पहले परियोजना प्रबन्धक निम्नण एवं अनुरक्षण इकाई (गंगा) पेजयल निगम से एन०ओ०सी० प्राप्त की जाती है।

अतः उक्त के सम्बन्ध में आवश्यक कार्यवाही परियोजना प्रबन्धक निर्माण एवं अनुरक्षण इकाई (गंगा) पेजयल निगम के स्तर से आपेक्षित है।



पत्रांक:- /सि०ख०दु०/FPZ/दुगडडा-दिनांक:-

प्रतिलिपि:- जिलाधिकारी पौडी गढवाल को सचूनार्थ प्रेषित।

Sworn & Verified the Deponent Before me on 12/01/2024 at 12:30 A.M.P.M. at Pauri Garhwal (U.K.)

Narendra Singh Negi
Advocate/Notary Public

भवदीय

अधिशाली अभियन्ता,
सिंचाई खण्ड दुगडडा।

अधिशाली अभियन्ता,
सिंचाई खण्ड दुगडडा।

प्रेषक,

सहायक भूवैज्ञानिक
भूतत्व एवं खनिकर्म विभाग,
पौड़ी गढ़वाल।

सेवा में,

उप वन संरक्षक, गढ़वाल वन प्रभाग, पौड़ी
सदस्य सचिव जिला गंगा समिति पौड़ी।

संख्या:- 644/खनन/जि0ग0स0-आख्या/पौ0ग0/2023-24

दिनांक 18 जनवरी, 2024

विषय:- Original application no. 200/2014 M.C Mehta V/s Union of India & others के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया अपने कार्यालय पत्रांक सं0-1923/29-3(3), दिनांक पौड़ी 02.11.2023 का सन्दर्भ ग्रहण करने का कष्ट करें, पत्र के साथ संलग्न विवरण तालिका में खनन सम्बन्धी वांछित बिन्दुओं के सन्दर्भ में आख्या निम्नानुसार है-

अवैध खनन की रोकथाम के सन्दर्भ में कार्यवाही का विवरण-

जनपद अन्तर्गत प्रवाहित नदियों (यथा अलकनंदा एवं सहायक नदियों) से अवैध खनन, अवैध भण्डारण एवं अवैध परिवहन की रोकथाम करने हेतु खान एवं खनिज अधिनियम 1957 की धारा 21 सी एवं 23 के प्राविधानों के अन्तर्गत तथा उत्तराखण्ड उपखनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली 2021 के नियमों के अन्तर्गत अवैध खननकर्ताओं/भण्डारणकर्ताओं के विरुद्ध अर्थदण्ड की कार्यवाही अमल में लायी जाती है।

उक्त के अतिरिक्त मा0 उच्च न्यायलय, नैनीताल में योजित जनहित याचिका सं0-17/2023 (श्री रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य एवं अन्य में पारित आदेश दिनांक 16.03.2023 के अनुपालना में जनपदों में अवैध खनन की रोकथाम हेतु शासन के कार्यालय ज्ञाप सं0-469, दिनांक 22.03.2023 द्वारा प्राप्त निर्देशों के अनुपालनार्थ जिलाधिकारी महोदय के कार्यालय आदेश सं0-320, दिनांक 27.03.2023 द्वारा गठित जिला अवैध खनन निरोधक दल के माध्यम से जनपद अन्तर्गत अवैध खनन/भण्डारण एवं परिवहन की रोकथाम हेतु लगातार छापेमारी की कार्यवाही अमल में लायी जा रही है। उपरोक्त के क्रम में माह अप्रैल 2023 से माह दिसम्बर 2023 तक जनपद अन्तर्गत अवैध खनन एवं परिवहन की कार्यवाही का विवरण निम्नानुसार है-

क्र0 सं0	जनपद एवं नदियों के नाम	कुल अवैध खनन के प्रकरण	अधिराशित धनराशि (रु0 में)	वसूली धनराशि (रु0 में)	अवैध परिवहन की संख्या	अधिराशित धनराशि (रु0 में)	वसूली धनराशि (रु0 में)
1	पौड़ी जनपद अन्तर्गत अलकनंदा, नयार, खोह एवं सुखरौ नदी क्षेत्रान्तर्गत	15	72,21,440	28,81,000	90	18,05,033	18,05,033

आख्या महोदय की सेवा में अग्रिम कार्यवाही हेतु सादर प्रेषित है।

Sworn & Verified the Deponent Before
me on 18/01/2024 at 11:30 A.M. at
Pauri Garhwal (U.K.)

Narendra Singh Negi

भवदीय

(रवि सिंह नेगी)
सहायक भूवैज्ञानिक।

संख्या:- /खनन/जि0ग0स0-आख्या/पौ0ग0/2023-24, तददिनांकित।

प्रतिलिपि:- 1. जिलाधिकारी महोदय को सादर सूचनार्थ।

2. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, देहरादून को सादर सूचनार्थ।

18.1.2024
सहायक भूवैज्ञानिक।

निरीक्षण टिप्पणी

66

दिनांक 12.05.2023 को जिलाधिकारी, टिहरी गढ़वाल द्वारा जी0वी0के0 अलकनन्दा पॉवर हाइड्रो कम्पनी लि0 द्वारा संचालित श्रीनगर जल विद्युत परियोजना द्वारा डाऊनस्ट्रीम में छोड़े जाने वाले ई-फ्लो के सत्यापन हेतु गेज स्थापन हेतु स्थल चयन के सम्बन्ध में रिपोर्ट।

निरीक्षण के दौरान निम्नलिखित अधिकारी/कर्मचारी उपस्थित रहे।

- 1 श्री सन्तोष रेड्डी, निदेशक, जी0वी0के0
- 2 श्री एस0 सी0 शर्मा, हैंड ओ0 एण्ड एम0, जी0वी0के0
- 3 श्री श्रीनिवास रेड्डी, जी0एम0, जी0वी0के0
- 4 श्री शेख शाहिद, ए0जी0एम0, जी0वी0के0
- 5 श्री मधुसूदन बलोनी, सहायक अभियन्ता, सिंचाई विभाग।
- 6 श्री सुभाष प्रसाद, अपर सहायक अभियन्ता, सिंचाई विभाग।

निरीक्षण के दौरान जी0वी0के0 अलकनन्दा पॉवर हाइड्रो कम्पनी लि0 द्वारा संचालित श्रीनगर जल विद्युत परियोजना के बांध क्षेत्र का निरीक्षण किया गया, जिसमें अनिवार्य रूप से नदी में छोड़े जाने वाले डिस्चार्ज का निरीक्षण किया गया, जिस हेतु अलकनन्दा पॉवर हाइड्रो कम्पनी लि0 द्वारा SCADA System स्थापित किया गया है, जिसमें तत्समय बांध का गेट नं0-2, 80mm खुला हुआ था, एवं डिस्चार्ज की मात्रा 12.85 क्यूमैक्स दर्शित हो रहा था, जो कि मानक 12.50 क्यूमैक्स से अधिक था।

बांध के डाऊनस्ट्रीम में ई-फ्लो डिस्चार्ज को चैक करने हेतु दो स्थलों का निरीक्षण किया गया।

- 1) सुपाणा ब्रिज, जो कि लगभग 800 मीटर बांध के डाऊनस्ट्रीम में है।
- 2) चौरास ब्रिज, जो कि लगभग 3.50 कि0मी0 बांध के डाऊनस्ट्रीम में है। यहां पर पूर्व से ही केन्द्रीय जल आयोग का गेज स्टेशन स्थापित है।

अतः उपरोक्त दोनों स्थलों में सुपाणा पुल में गेज स्थापन हेतु ज्यादा उपयुक्त है। साथ ही सुझाव यह भी है कि इतने कम फ्लो को नापने हेतु विभाग द्वारा SCADA System स्थापित किया जाए, जिसका Control/Display विभाग के नियंत्रण में रहे, जिससे छोड़े गये पानी की सही मापन हो सके।



Sworn & Verified the Deponent Before
me on 12/05/2023 at 11:30 A.M./P.M. at
Pauri Garhwal (U.K.)

Narender Singh Negi
Advocate/Notary Public

(आर0के0 गुप्ता)
अधीक्षण अभियन्ता,
सिंचाई कार्य मण्डल, नई टिहरी

पत्रांक-1228/सि0क0म0न0टि0 / श्रीनगर ज0वि0परि0 / निरीक्षण टिप्पणी / दिनांक: 16/05/2023

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- 1 निजी सचिव, मा0 विधायक देवप्रयाग को सूचनार्थ प्रेषित।
- 2 जिलाधिकारी, टिहरी गढ़वाल को दिनांक 11.05.2023 को हुई बैठक के क्रम में।
- 3 मुख्य अभियन्ता, सिंचाई विभाग, उत्तराखण्ड, हरिद्वार।
- 4 प्रबन्ध निदेशक, जी0वी0के0, अलकनन्दा पॉवर हाइड्रो कम्पनी लि0, श्रीनगर गढ़वाल।
- 5 अधिशासी अभियन्ता, सिंचाई खण्ड नरेन्द्रनगर को इस आशय के साथ प्रेषित है कि उक्त निरीक्षण टिप्पणी में दिये गये निर्देशों की अनुपालना कराना सुनिश्चित करें।

(आर0के0 गुप्ता)
अधीक्षण अभियन्ता,
सिंचाई कार्य मण्डल, नई टिहरी